

**NATIONAL PROGRAMME FOR NUTRITIONAL
SUPPORT TO PRIMARY EDUCATION (MID-DAY
MEAL SCHEME)**

[Action Taken by the Government on the Observations/Recommendations of
the Committee contained in their Ninth Report (15th Lok Sabha)]

**MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DEPARTMENT OF SCHOOL EDUCATION AND LITERACY)**

**PUBLIC ACCOUNTS COMMITTEE
(2010-2011)**

TWENTY EIGHTH REPORT

FIFTEENTH LOK SABHA



**LOK SABHA SECRETARIAT
NEW DELHI**

TWENTY EIGHTH REPORT
PUBLIC ACCOUNTS COMMITTEE
(2010-2011)

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(DEPARTMENT OF SCHOOL EDUCATION AND LITERACY)



Presented to Lok Sabha on 24 Feb., 2011

Laid in Rajya Sabha on 24 Feb., 2011

LOK SABHA SECRETARIAT
NEW DELHI

February, 2011/Phalguna, 1932 (Saka)

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COMPOSITION OF THE PUBLIC ACCOUNTS COMMITTEE
(2010-2011)

Dr. Murli Manohar Joshi — *Chairman*

MEMBERS

Lok Sabha

2. Shri Anandrao Vithoba Adsul
3. Dr. Baliram
4. Shri Ramen Deka
5. Shri Naveen Jindal
6. Shri Satpal Maharaj
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SECRETARIAT

- | | | |
|------------------------|---|--------------------------|
| 1. Shri Devender Singh | — | <i>Joint Secretary</i> |
| 2. Shri Sanjeev Sharma | — | <i>Deputy Secretary</i> |
| 3. Shri S.L. Singh | — | <i>Committee Officer</i> |

*Vacancy occurred *vice* Shri Ashwani Kumar has been appointed as Minister of State *w.e.f.* 19th January, 2011.

INTRODUCTION

I, the Chairman, Public Accounts Committee (2010-11), having been authorised by the Committee, do present this Twenty-eighth Report (Fifteenth Lok Sabha) on action taken by the Government on the Observations/Recommendations of the Committee contained in their Ninth Report (Fifteenth Lok Sabha) on '**National Programme for Nutritional Support to Primary Education (Mid-Day Meal Scheme)**' based on C&AG Report No. PA 13 of 2008.

2. The Ninth Report was presented to Lok Sabha on 11th March, 2010. The Ninth Report was laid in Rajya Sabha a day earlier *i.e.* on 10th March, 2010. Replies of the Government to the Observations/Recommendations contained in the Report were received on 18th November, 2010. The Public Accounts Committee considered and adopted the Twenty-eighth Report at their sitting held on 3rd February, 2011. Minutes of the sitting are given at *Appendix I*.

3. For facility of reference and convenience, the Observations and Recommendations of the Committee have been printed in thick type in the body of the Report.

4. The Committee place on record their appreciation of the assistance rendered to them in the matter by the Office of the Comptroller and Auditor General of India.

5. An analysis of the action taken by the Government on the Observations/Recommendations contained in the Ninth Report (Fifteenth Lok Sabha) is given at *Appendix II*.

NEW DELHI;
21 February, 2011

2 Phalguna, 1932 (Saka)

DR. MURLI MANOHAR JOSHI,
Chairman,
Public Accounts Committee.

CHAPTER I

REPORT

I. Introductory

This Report of the Committee deals with Action Taken by the Government on the Observations/Recommendations of the Public Accounts Committee contained in their Ninth Report (15th Lok Sabha) on "National Programme for Nutritional Support to Primary Education (Mid-Day Meal Scheme)".

2. The Ninth Report of the Public Accounts Committee, which was based on Report No. PA 13 of 2008 (Union Government) of the Comptroller and Auditor General of India and presented to Lok Sabha on 11th March, 2010, contained fourteen Observations/Recommendations. The Action Taken Notes on all the Observations/Recommendations have been received from the Ministry of Human Resource Development (Department of School Education and Literacy) and are broadly categorized as under:

- (i) Observations/Recommendations, which have been accepted by the Government.

Recommendation Paragraph Nos. 1, 2, 3, 4, 5, 7, 9, 10, 11, 12 and 13

- (ii) Observations/Recommendations, which the Committee do not desire to pursue in view of the replies received from the Government.

Recommendation Paragraph Nos. 8 and 14

- (iii) Observations/Recommendations in respect of which replies of the Government have not been accepted by the Committee and which required reiteration.

-Nil-

- (iv) Observations/Recommendations in respect of which the Government have furnished interim replies:

Recommendation Paragraph No. 6

3. The Committee desire that the Ministry of Human Resource Development (Department of School Education and Literacy) should furnish at the earliest final/conclusive Action Taken Note on the Observation/Recommendation to which interim reply has been furnished.

4. The Action Taken Notes furnished by the Ministry of Human Resource Development have been reproduced in the relevant Chapters of this Report. In the succeeding paragraphs, the Committee have dealt with action taken by the Government on some of their Observations/Recommendations made in the Original Report, which merit comments.

II. Diversion of Funds and Foodgrains

[Recommendation Paragraph No. 9 of the Ninth Report (15th Lok Sabha)]

5. In their Ninth Report, the Committee had noted numerous instances of diversion of funds and foodgrains meant for the Mid-day Meal Scheme in 11 States/UTs viz. Kerala, Jharkhand, Uttar Pradesh, Andhra Pradesh, Nagaland, Assam, Andaman and Nicobar Islands, Meghalaya, Bihar, West Bengal and Madhya Pradesh, which present an appalling scenario of lack of proper monitoring on the part of the Ministry of Human Resource Development. Taking a very serious view of such instances which may lead to financial manipulation by vested interest, the Committee had expressed the hope that the Ministry would henceforth take up the matter at appropriate level to initiate suitable remedial measures with a view to avoiding recurrence of such instances. The Committee had also urged upon the Ministry to fix responsibility for diversion of funds and foodgrains at the earliest in a time-bound manner.

6. In their Action Taken Note, the Ministry of Human Resource Development (Department of School Education and Literacy) have stated that cases of diversion of funds/foodgrains as pointed out by Audit had been taken up with the concerned State Governments requesting them to initiate appropriate action immediately to recoup the cost of funds and foodgrains so diverted, fix responsibility for such irregularity and furnish final Action Taken Note to that Department.

7. An analysis of the Action Taken Note of the Ministry revealed that diversion of funds and foodgrains have been confirmed in six States viz. Kerala, Jharkhand, Uttar Pradesh, Andhra Pradesh, Nagaland and Bihar. In case of Assam, the State Government has been directed to contact the local AG Office to ascertain the diversion and to recoup the cooking cost so diverted by fixing responsibility. The reply of the State Government was still awaited. In case of Andaman and Nicobar Islands Administration, it has been confirmed that no diversion has been done except book adjustments for the smooth functioning of the Scheme. In case of West Bengal, the Ministry intimated that 'from the records it emerges that there is no diversion of funds' as the amount of Rs. 90.00 crore was provided from the State Budget for construction of kitchen sheds and an amount of Rs. 228.07 lakh was sanctioned for Management, Monitoring and Evaluation (MME) purpose by the Government of India. The Government of Meghalaya had informed the Ministry that particular Audit para has been rechecked and after detailed examination it is informed that there has not been any diversion of funds. In their response, Government of Madhya Pradesh had informed the Ministry that utilization of transport grant of Rs. 17.78 lakh for printing of cards, audit fees and stationery was done from the grant provided by the State Government.

8. The Committee note that diversion of funds and foodgrains have been confirmed in six State namely Kerala, Jharkhand, Uttar Pradesh, Andhra Pradesh, Nagaland and Bihar. Lapse noticed in the confirmed cases of diversion is indicative of wide spread fiscal indiscipline in implementing the Scheme. The Committee feel that institutional apathy and lack of concerted efforts should not be allowed to creep in implementing such an important Social Welfare Scheme of National Coverage aimed at bringing better primary education through elimination of class room hunger lest it should be reduced to a mere bureaucratic exercise. The Committee deplore the

failure of the above States as well as the administrative Ministry to enforce strict fiscal discipline in the implementation of the Scheme. Though the Ministry have asked the States/UTs concerned to initiate appropriate action to recoup the cost of diverted funds/foodgrains and fix responsibility, no concrete action has been taken as yet for initiating appropriate action in this regard. In these circumstances, the administrative Ministry need to urge the authorities concerned of the States/UTs to be more vigilant and serious in their approach. They should give proper attention and care to its implementation with a sense of dedication to ensure resounding success of this Scheme meant to uplift the children of the disadvantaged sections of the society. The Committee note with deep dismay the diversion of funds and foodgrains and desire that exact reasons of such diversion should be identified in these six States under intimation to the Committee. The Committee would like the Ministry to pursue all such cases to fix responsibility and take appropriate punitive-cum-preventive measures to obviate instances of such nature in future.

III. Provisioning of Cooking Infrastructure

[Recommendation Paragraph No. 10 of the Ninth Report (15th Lok Sabha)]

9. In their Ninth Report, the Committee had expressed surprise over the fact that pucca kitchen-cum-store/kitchen sheds had not yet been provided in all the Mid-Day Meal implementing schools despite allocating an amount of Rs. 5,000 crore for the purpose. Against the Ministry's assurance in February, 2009 that all such schools would be provided cooking infrastructure by the year 2008-09, the Committee had noticed that as many as 2,62,809 schools were yet to be sanctioned kitchen sheds as of December, 2009. Observing that lack or non availability of proper kitchen infrastructure would either render the mid-day meals being cooked in unhygienic conditions or deprive the schools of the limited class room/space available with them, the Committee had recommended that the policy for construction of kitchen-cum-store should be revisited and all efforts should be made for construction of required kitchens without further loss of time.

10. In this regard, the Ministry have stated in their Note the following action taken by them:

"Concern of the Public Accounts Committee is noted for compliance. During the Financial Year 2009-10, Rs. 1044.29 crore was released for construction of 1,03,555 kitchen-cum-stores. For the Financial Year 2010-11 Kitchen-cum-store for 1,70,353 have been approved by the Programme Approval Board. Instead of flat rate of Rs. 60.000 per unit for construction of Kitchen-cum-store, the Government of India has revised the guidelines in November, 2009 and the cost of the Kitchen-cum-store is now determined on the basis of plinth area norm fixed by the Central Government and adopted by the State Government and the Schedule of Rate prevalent in the State. The revised norm is effective from 1.12. 2009."

11. The Committee note that the Ministry of Human Resource Development have taken certain basic measures to remove the huge pendency in the construction of kitchen sheds/kitchen-cum-stores, which are crucial for maintaining quality and hygienic standards of the mid-day meals. Still much effort is yet to be made by the

Ministry and the States/UTs so as to materialize the construction of remaining kitchens/kitchen-cum-stores numbering around 2,62,809. In the opinion of the Committee, providing hygienic mid-day meals still remains an unsurpassed challenge. The Committee feel that the lapses concerning the service delivery of serving hygienic food can be reduced to a great extent by ensuring availability of clean kitchens with the schools. The Committee, therefore, desire that priority must be accorded on providing kitchen infrastructure to all the pending schools possibly within the current financial year *i.e.* 2010-11. The Committee would like the Ministry to make all out efforts in this regard and furnish year wise detailed information on the total amount sanctioned for construction of kitchens/kitchen-cum-stores; amount utilized there against, number of kitchens/kitchen-cum-stores constructed; total number of pendency along with reasons therefor etc. during the last two years.

IV. Adverse Impact on Teaching

[Recommendation Paragraph No. 11 of the Ninth Report (15th Lok Sabha)]

12. The Committee had observed in their Ninth Report that contrary to Scheme guidelines, teachers/teaching staff in most of the States/UTs were actively involved in the implementation of the Mid-Day Meal Scheme such as receipt/collection of food-grains, procurement of vegetable and condiments supervision of cooking and serving of meals. thereby leading to loss of valuable teaching time. Emphasizing that any spurge in the duties of the teachers other than teaching activities was not only violation of the prescribed guidelines but also an obstruction in learning activities which eventually leads to injustice to the students, the Committee had sought an assurance from the Ministry in unequivocal terms that involvement of teachers in the Scheme is limited only to supervision/cooperation in serving the meals without compromising with their teaching duties/time. The Committee had also suggested for providing additional support mechanism in terms of manpower and related facilities to the schools wherever required.

13. In their Action Taken Note, the Ministry stated their position in this regard as under:

"As per para 4.3 of the Mid-Day Meal (MDM) Guidelines, 2006, teachers are under no circumstances to be assigned such responsibilities that will impede or interfere with teaching-learning process. Teachers are to be involved only in ensuring food quality and wholesomeness or the meal served to children, the actual serving and eating is undertaken in a spirit of togetherness, under hygienic conditions and in an orderly manner during lunch break of 30-40 minutes. This provision has been reiterated by this Department *vide* letter No. 1-10/2009-Desk (MDM) dated 8.10.2009 to States/UTs to ensure that teachers are not at all involved in the process of cooking and its supervision.

Further, a separate provision for payment of lump sum honorarium to cook-cum-helper @ Rs. 1,000 for her part time services has been made under the scheme so that teachers are not involved in the cooking and serving processes. The norms for engagement of cook-cum-helpers have also been prescribed. One cook-cum-helper can be engaged in the school having student strength upto 25. For 26-100 students in a school, 2 cooks-cum-helpers can be engaged and for each additional

100 students, one additional cook-cum-helper can be engaged. This number of cook-cum-helpers will be sufficient for cooking and other related activities in schools and thus enabling teachers to concentrate on teaching process."

14. The Committee are already aware of the Mid-Day Meal Guidelines of 2006 which protects the teachers/teaching staff from assigning such responsibilities that will impede or interfere with teaching/learning process. This has further been strengthened by incorporating a separate provision for engaging cook-cum-helpers which is being given the specialized task for preparing and distributing mid-day meals to desist the teachers from the undesirable distraction. The Committee, however, observe that the mid-day-meal scheme implementing primary schools, most of which have already been facing staff shortage, are still engaging the teachers in such activities as other than the permissible role of ensuring food quality and wholesome meals as well as overseeing proper serving of meals. Thus, it appears that the existing arrangement is not fool proof and needs to be further redefined and crystallized to explore feasibility of evolving and following a system wherein permanent post of cook/cook-cum-helpers etc. are made available separately or synergized with suitable school staff in each school to relieve the extra burden on the teachers. Engagement of cook/cook-cum-helpers, as per norms prescribed, should be incorporated in the Management Information System (MIS) reports generated by the schools to facilitate closer and proper monitoring. Alternatively, options may also be explored for enlisting the services of experienced and dependable caterers in serving the mid-day-meal in specifically suitable areas or locations.

CHAPTER II

OBSERVATIONS/RECOMMENDATIONS WHICH HAVE BEEN ACCEPTED BY GOVERNMENT

Action Taken Note on the Recommendations and Observations contained in the 9th Report of Public Accounts Committee (15th Lok Sabha) on National Programme for Nutritional Support to Primary Education (Mid-Day Meal) Scheme

Observation and Recommendation No. 1

The National Programme for Nutritional Support to Primary Education, commonly known as the Mid-Day Meal Scheme launched as a Centrally-sponsored scheme in August, 1995 was intended to boost universalisation of primary education by increasing enrolment, attendance and retention levels of children and simultaneously impacting on the nutritional levels of primary students across the country. Budget allocation for the scheme has increased from Rs. 1099.03 crores as in 2002-03 to Rs. 8000 crores in 2008-09. In addition to the budgetary support the scheme was also aided by a subsidy of Rs. 6898.29 crore allowed to Food Corporation of India on supply of foodgrains for the scheme during the years 2002-03 to 2006-07. The scheme was revised in 2004 and again in 2006. According to the Department of School Education and Literacy, the Mid-Day Meal Scheme supplements the Sarva Shiksha Abhiyan (SSA), which is a scheme for universalisation of elementary education. The improvements brought about as a result of revised scheme are increase in the calorific value of the food supply to the children (from 300 to 450 calories) and increase in the protein content from 8-12 grams to 12 grams. Although the objectives of the Mid-Day Meal Scheme are laudable and have assisted in moving towards universalization of primary education, yet, certain shortcomings in the implementation of the scheme have come to the notice of the Committee through the examination of the subject which are discussed in the succeeding paragraphs.

Status of Action Taken/Proposed to be taken

No comments to offer

Sd/-
(Dr. Amarjit Singh)
Joint Secretary to the Govt. of India

Observation and Recommendation No. 2

The Committee regret to observe that the funds allocated for the Mid-Day Meal Scheme were not utilized during the years 2007-08 and 2008-09. Against the budgetary allocations of Rs. 6678.00 crores and Rs. 8000.00 crores in 2007-08 and 2008-09 respectively the actual expenditure during these years was Rs. 4930.77 crores and

Rs. 6982.54 crores. Obviously under utilisation of funds during last two years must have affected various features of the scheme. The Committee would like the Ministry to analyze the reasons for this under utilization of funds and take suitable steps to obviate such a situation in future.

Status of Action Taken/Proposed to be taken

The main reason for low utilization of Central assistance under Mid-Day Meal Scheme is delay in release of funds. At present, funds under the Scheme are released by the Central Government to the Consolidated Fund of the States/UTs. Thereafter, States/UTs transfer it either directly to the Districts or through the Directorate. Levels through which the fund passes from State/UT Governments to the village/school level differ from State/UT to State/UT, but the system of transfer of fund is through the treasury. It has been observed that in several States/UTs, it takes anywhere between 3—6 months for the funds to reach the actual working level *i.e.* school/cooking agencies. This delay affects the implementation of the programme adversely and thus, utilization of Central assistance. This Department has written to Chief Secretaries of all States/UTs on 12.5.2010 for release of Central assistance released under MDMS without any delay. This matter was also discussed in the Chief Secretaries' Conference held on 1st and 2nd February, 2010 and it was decided that funds released by Central Government under MDMS should reach the schools within one month. On 18.6.2010 all States/UTs have been requested to release the funds to schools as per the decision taken in the Chief Secretaries' Conference. State/UT wise information in respect of compliance is being collected. (Copy of letters dated 18th June, 2010 and 25th November, 2010 are enclosed at *Annexure-I*).

Besides the above, it is not possible to utilize the 10% funds earmarked for being utilized in the North Eastern Region (NER) because the number of children in this region is only about 5%. Further, the scheme was extended to upper primary classes in 3479 Educationally Backward Blocks on 1.10.2007 and to all Blocks on 1.4.2008, but some States could not actually extend the coverage from these dates due to local administrative and financial problems. States/UTs have been requested repeatedly to ensure cent per cent coverage of Government, Government aided, Local Body and National Child Labour Project schools and centres of Education Guarantee Scheme and Alternative and Innovative Education Centres including Madarsa and Maqtab supported under the SSA. Adherence to the regularity, quantity and quality aspects of the MDM is also stressed to the States/UTs at every possible occasion.

Sd/-

(Dr. Amarjit Singh)

Joint Secretary to the Govt. of India

ANNEXURE I

Anant Kumar Singh
Joint Secretary
Tel: 011-23387648

भारत सरकार
मानव संसाधन विकास मंत्रालय
स्कूल शिक्षा और साक्षरता विभाग
शास्त्री भवन
नई दिल्ली-110 015
GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
SHASTRI BHAVAN
NEW DELHI-110015

D.O. No. 9-7/2010-Desk(MDM)

June 18, 2010

Dear Dr. Rao,

Please refer to the O.M. No. 511/2/2009-CA.III dated 24th February, 2010 on Action Points emerging from Chief Secretaries Conference held on 1st and 2nd February, 2010 at Vigyan Bhavan, New Delhi. Action Point No. 31 (copy enclosed) says that States will ensure that funds released by the Central Government under various schemes, such as Mid-Day Meal (MDM) Scheme, reach the schools within one month of being released by the Central Government.

2. Government of India released Rs. 13222.51 lakh to the State of Andhra Pradesh on 30th April, 2010 as the first release or Central Share towards recurring cost for MDM for 2010-11. In compliance of the aforementioned decision taken in the meeting of Chief Secretaries, we assume that both the Central as well as the State share must have been released to the appropriate authorities to make the same available to the schools/cooking agencies. I will be grateful if information in this regard is furnished to the Government of India in the enclosed proforma.

With best regards,

Yours sincerely,

Sd/-
(Anant Kumar Singh)

Dr. D. Sambasiva Rao
Secretary,
Government of Andhra Pradesh,
School Education Department, Secretariat Building,
'J' Block, III Floor,
HYDERABAD-500022.

ANNEXURE I

No. F. 8-1/2010-Desk (MDM)
Government of India
Ministry of Human Resource Development
Department of School Education & Literacy
MDM Division

Shastri Bhawan, New Delhi.
Dated the 25th November, 2010.

To

All States/UTs Education Secretaries

Subject:— Action Taken Note on the Recommendations and Observations contained in the 9th Report of Public Accounts Committee (15th Lok Sabha) on National Programme for Nutritional Support to Primary Education (Mid-Day Meal).

Sir/Madam,

I am directed to invite reference to the D.O. No. 9-7/2010-Desk(MDM) dated 18th June, 2010 regarding release of funds under Mid-Day Meal Scheme to schools within one month after being released by the Central Government.

2. The office of the Director General of Audit Central Expenditure had desired to know whether the funds actually reach schools within one month after being released by the Central Government. Since this Ministry releases Central Assistance under Mid-Day Meal Scheme to the schools through State Governments, necessary information be provided urgently to enable this Ministry to submit Action Taken Note to the Committee of Lok Sabha Secretariat (PAC Branch).

3. This may be treated as '**MOST IMMEDIATE**'.

Yours faithfully,

Sd/-
(Gaya Prasad)
Director
Tele. No. 23384253

No. F.8-1/2010-Desk (MDM)
Government of India
Ministry of Human Resource Development
Department of School Education & Literacy
MDM Division

Shastri Bhawan, New Delhi.
Dated the 25th November, 2010.

Subject:— Action Taken Note on the Recommendations and Observations contained in the 9th Report of Public Accounts Committee (15th Lok Sabha) on National Programme for Nutritional Support to Primary Education (Mid-Day Meal).

The undersigned is directed to refer to Food Corporation of India's letter No. 26/1/2009-10/MDM/Sales-IX/Vol. II dated 9th/10th November, 2010 on the above subject and to say that information about the district wise availability of foodgrains during 2007-08, 2008-09 and 2009-10 with Assam, Arunachal Pradesh, Orissa and Uttarakhand is still awaited. It is therefore, requested that the same may kindly be sent immediately for its onward submission to Committee of Lok Sabha Secretariat (PAC Branch).

This may be treated as '**MOST URGENT**'.

Sd/-
(Gaya Prasad)
Director
Tele. No. 23384253

General Manager (Sales)
(Mr. O.P. Dani),
Food Corporation of India,
16—20, Barakhamba Lane, New Delhi.

Observation and Recommendation No. 3

The Committee note that the guidelines stipulated for the scheme do provide for the operation of voluntary organizations and Non-governmental organizations etc. Considering that such organizations could also play a useful role in operationalising the scheme, however, it is important to emphasize that the programme must neither be perceived as NGO-driven nor get dominated by them. Since Public Private Partnerships (PPPs) are being used in some States for associating Voluntary Organisations/NGOs in the Mid-Day Meal Scheme, the Committee desire that the Ministry should prescribe specific guidelines to govern particularly the PPP framework. Although the State Governments, keeping in view their own circumstances and requirements, do require a degree of flexibility to modify the guidelines but the basic principles underlying the guidelines governing PPPs should not be diluted.

The Committee also desire that the Ministry should develop appropriate criteria to adjudge the suitability of NGOs/private partners for participating in the scheme's implementation. The selected NGOs/private partners should have a strong local and grassroot presence in the States where they operate and should also be fully conversant with local needs and culture. In order to meet the above -mentioned criteria, the Ministry and State Governments should discourage the tendency of outside agencies undertaking such tasks and maintain that Voluntary Organizations/NGOs deliver the required results from the local perspective. The Committee are also of the view that the Ministry should undertake periodic assessments of the performance of such Voluntary Organisations/NGOs in order to satisfy themselves that the scheme is being implemented in the intended spirit complying with the prescribed procedures laid down for the purpose.

In the light of the fact that the Government plays a pre-eminent role in the funding and implementation of the scheme, the Committee would like to emphasize that monetary grants, if required to be provided should be made available only to good, reputed and functional Voluntary Organizations/NGOs which comply with all the directives of the Government and fulfil all the parameters laid down by the Ministry. The Committee also feel that concerted efforts should be made by Ministry to raise the bar for entry of NGOs in the programme and their performance constantly monitored in order to check misuse of public funds that may take place in the guise of Public Private Partnership.

Status of Action Taken/Proposed to be taken

Para 3.6 of the Guidelines of Mid-Day Meal Scheme, 2006 envisage that as far as possible, the responsibility of cooking/supply of Mid-Day Meal should be given to local women's/mother's self help groups, the personnel directly engaged by the VEC/SMDC/PTA/Gram Panchayats/Municipality. In urban areas where there is paucity of space in schools for setting up kitchen, cooking may be undertaken in a centralized kitchen and cooked hot meal may then be transported under hygienic conditions through a reliable transport system to various schools. There may be one or more such nodal kitchen(s) in an urban area, depending on the number of clusters which they serve.

Para 3.9 of the guidelines lays down norms for engaging NGOs for supply of Mid-Day Meal to schools. By and large food is cooked locally in the rural areas

through the Self Help Groups or the cooks-cum-helpers engaged by the school management. In urban areas gradually this task has been entrusted to NGOs having financial and administrative capacity to operate Centralised kitchens.

A revised detailed guideline for engagement of NGOs incorporating the observations contained in para 3 and para 4 of this report has been circulated to States/UTs *vide* this Department's letter No. 1-7/2010-Desk (MDM) dated 8.9.2010 (*Annexure II*).

Sd/-
(Dr. Amarjit Singh)
Joint Secretary to the Government of India

No. F. 1-7/2010-Desk (MDM)
Government of India
Ministry of Human Resource Development
Department of School Education & Literacy
Mid-Day Meal Division

Shastri Bhawan, New Delhi
Dated the 8th September, 2010

To,

Secretaries and Principal Secretaries of Nodal Department dealing with MDM in all States/UTs

Subject:— Guidelines for engagement of Voluntary Organisation/Non-Governmental Organizations (NGOs) under Mid-Day Meal Scheme.

Sir/Madam,

As you are aware Para No. 3.6 of the Guidelines of Mid-Day Meal Scheme 2006 envisage that as far as possible the responsibility of cooking/supply of cooked Mid-Day Meal may be assigned to local women's/mother's Self Help Groups, the personnel directly engaged by the VEC/SMDC/PTA/Gram Panchayat/Municipality, Local Youth Club affiliated to the Nehru Yuvak Kendras or Voluntary Organisations.

2. Community participation is key to the successful implementation of the Mid-Day Meal Scheme as it ensures effective monitoring at the local level and also generates a sense of ownership of the programme in the community. It is, therefore, desirable that Mid-Day Meal is cooked locally in the school premises either through Self Help Groups or through the personnel engaged by the School Management Committee constituted under the Right of Children to Free and Compulsory Education Act, 2009 or any other equivalent Committee responsible for implementing the scheme.

3. However, for urban areas, where there is a space constraint for setting up school kitchens in individual schools, the Guidelines provide that a Centralised Kitchen could be set up for a cluster of schools where cooking can take place and the cooked hot meal may be transported under hygienic conditions through reliable transport systems to various schools. Operation of these Centralized Kitchens may be entrusted to reputed NGOs under the PPP model. It would be advisable to select NGOs with a local presence and familiarity with the needs and culture of the State. As the quality and quantity of meals supplied to a large number of children receiving MDM from Centralized Kitchens depends upon the commitment and ability of the NGOs, it is important that such NGOs are selected carefully and their performance is evaluated regularly.

4. The guiding principles laid down in para 3.9.1 of the MDM guidelines must be followed strictly while selecting NGOs for operating Centralised Kitchens. Besides, the following may also be observed to ensure greater accountability from the NGOs:

- (i) The NGO should have a properly constituted Managing/Governing Body with its powers and duties clearly defined in its constitution.

- (ii) Name of all office bearers involved in the establishment and management of such organizations should be disclosed along with their roles and responsibilities in the organization. If any of the office bearers holds a public office, then details of that office should also be mentioned specifically.
- (iii) A contract/MOU between the NGO and the local authority responsible for engaging the NGOs shall be signed to define the liabilities of the parties and the consequence of non performance on their parts. It should also include a stringent mechanism to check and supervise the quality and quantity of meal supplied by the NGO to the children.
- (iv) The performance of such NGOs engaged in serving MDM to children should be assessed every year through a credible system of evaluation. Renewal of MOU with an NGO for the next year should depend on its performance being found satisfactory in the current year.

To the above extent, para 3.9.1 of the Guidelines 2006 shall stand revised.

5. All States/UTs are requested to issue necessary instructions in the light of the above, endorse a copy of the same to this Ministry for our records and monitor strict compliance of these instructions.

Yours faithfully,

Sd/-

(Anant Kumar Singh)

Joint Secretary to the Government of India

Tel. No. 011-23387648

Copy to

- (i) Sr. PPS to Secretary (SE&L)/PS to FA(HRD)
- (ii) All officers in the Mid-Day Meal Division

Observation and Recommendation No. 4

The Committee also note that in some cases, public figures/civil servants have associated themselves through the device of the establishment and management of such organizations as NGOs. However, the Committee are constrained to point out that such information in regard to the association of public figures/civil servants with the programme was not furnished to them by the Ministry. It would, therefore, be appropriate if the Ministry devise a mechanism whereby full disclosure exists about the role of such persons in these organizations considering its sensitivity and the issue of utilization of funds for private purpose. They feel that service delivery of the scheme should not become an instrument of benefit for interested persons.

Status of Action Taken/Proposed to be Taken

The above-mentioned revised Guideline incorporates this observation.

Sd/-

(Dr. Amarjit Singh)

Joint Secretary to the Government of India

Observation and Recommendation No. 5

The Committee's examination has also revealed that the scheme of Central support for providing the foodgrains through Food Corporation of India (FCI) is plagued with several deficiencies. The scheme, *inter alia*, provide for central assistance by way of free supply of food grains through the Food Corporation of India (FCI), as also reimbursement of the cost of transportation from the nearest FCI depot to the concerned primary school. The Committee are surprised to note that the allocation of foodgrains was based on anticipated and not on actual enrolments, prepared district-wise and submitted by the Nodal Department to the States concerned. The Committee are of the view that this approach could lead to a situation where the extent of lifting of foodgrains by the State Governments could be confused with or interpreted as progress in terms of the scheme's objectives. The Committee, therefore, desires that the Ministry and the State Governments should devise such measures, as are based on actual and original numbers to measure genuinely the progress regarding the MDM scheme in terms of student enrolment, attendance, retention and reduction in the drop-outs which were the major objectives of the scheme at the time of its inception.

Status of Action Taken/Proposed to be taken

From the year 2007-08, all the recurring Central assistance including foodgrains is generally being allocated on the basis of approval accorded by the Project Approval Board (PAB) keeping in view the actual performance in terms of number of children, who availed mid-day meal and number of school days on which meal was served during the previous year. However, States/UTs are being advised to serve mid-day meal to all children attending eligible school on all school days irrespective of the approved numbers of students and working days. In case, the actual number of children availing mid-day meal and/or the working days are more than the number approved by the PAB requiring allocation of additional funds and foodgrains, then the States/UTs may approach the GOI with evidence for the same. The progress of the Scheme is monitored through the Quarterly Progress Report which has information on actual enrolment as well as the number of children approved by the PAB, opted for MDM and actually availed the MDM. *A copy of the format of QPR is enclosed at Annexure III.*

Sd/-

(Dr. Amarjit Singh)

Joint Secretary to the Government of India

Table: QT-1

[Mid-Day Meal Scheme]
Quarterly Progress Report

State: _____

Financial Year: _____

Quarter: _____

Period: _____

Table: QT-1A: COVERAGE (Primary)

Sl. No.	Types of Schools/ Centres	TARGET as per MDM-PAB			Enrolment	Number of Children opted for MDM	ACHIEVEMENT			Average number of children (=10/11)
		No. of Schools/ Centres	No. of Students	No. of working days as per PAB Approval for FY			No. of Schools/ Centres actually served	No. of meals served	No. of working days	
1	2	3	4	5	7	8	9	10	11	12
1.	Govt. Schools									
2.	Local Body Schools									
3.	Govt. Aided Schools									
4.	EGS Centres									
5.	AIE Centres									
6.	Madarsa/ Maqtabs									
7.	NCLP									
	Total									

(Signature)
Secretary of the Nodal Department

State:.....

Financial Year:.....

Quarter:.....

Period:.....

Table: QT-1A: COVERAGE (Primary)

Sl. No.	Types of Schools/Centres	TARGET as per MDM-PAB approval				Total No. of existing schools as on date	Enrolment	Number of Children opted for MDM	ACHIEVEMENT				
		No. of Schools/Centres		No. of Students	No. of working days as per PAB Approval for FY				No. of Schools/Centres actually served		No. of meals served	No. of working days	Average number of children (=12/13)
		Upper Primary	Upper Primary with Primary classes						Upper Primary	Upper Primary with Primary classes			
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Govt. Schools												
2.	Local Body Schools												
3.	Govt. Aided Schools												
4.	EGS Centres												
5.	AIE Centres												
6.	Madarsa/Maqtabs												
7.	NCLP												
	Total												

Date:.....

Place:.....

(Signature)

Secretary of the Nodal Department

Table: QT-2

[Mid-Day Meal Scheme]
Quarterly Progress Report

State: _____
 Financial Year: _____
 Quarter: _____
 Period: _____

Table: QT-2: UTILISATION OF FOODGRAINS (Primary and Upper Primary)

Sl. No.	Foodgrains	PRIMARY			UPPER PRIMARY			Balance* Stock at the end of the Qtr. (col. 9+10-11)			
		Allocation for the current Quarter	Opening Balance at the Starting of the Qtr.	Lifted from FCI during the Qtr.	Aggregate quantity Consumed at School level	Balance* Stock at the end of the Qtr. (col. 4+5-6)	Opening Balance at the Starting of the Qtr.		Lifted from FCI during the Qtr.	Aggregate quantity Consumed at School level	
1	2	3	4	5	6	7	8	9	10	11	12
1.	Rice										
2.	Wheat										
	Total										

*Includes unspent balance at State, District, Block and schools/cooking agencies level at the end of quarter.

Date: _____
 Place: _____

 (Signature)
 Secretary of the Nodal Department
 Government/UT Administration of.....

Table: QT-2A

[Mid-Day Meal Scheme]
Quarterly Progress Report

State: _____
 Financial Year: _____
 Quarter: _____
 Period: _____

Table: QT-2A: STATUS OF PAYMENT OF COST OF FOODGRAINS TO FCI

(In lakhs)

Allocation	Primary				Upper Primary				Unspent Balance				
	Opening Balance	Release by GOI	Bill raised by FCI Qty. in MT	Payment to FCI Amount Rs. in Lakhs	Unspent Balance	Allocation	Opening Balance	Release by GOI		Bill raised by FCI Qty. in MT	Payment to FCI Amount Rs. in Lakhs		

Date: _____
 Place: _____

 (Signature)
 Secretary of the Nodal Department
 Government/UT Administration of.....

Table: QT-3

[Mid-Day Meal Scheme]
Quarterly Progress Report

State: _____
 Financial Year: _____
 Quarter: _____
 Period: _____

Table: QT-3: UTILISATION OF CENTRAL ASSISTANCE TOWARDS COOKING COST (Primary & Upper Primary)

Sl. No.	Stage	Allocation for the current FY			Opening Balance at the beginning of the Quarter (Note: 1)			Cooking assistance released during the Quarter			Cooking cost expenditure during the Quarter (Note: 2)			Unspent Balance at the end of the Quarter [Col. 8+11-14] (Note: 1)		
		Central Share	State Share	Total	Central Share	State Share	Total	Central Share	State Share	Total	Central Share	State Share	Total	Central Share	State Share	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1.	Primary															
2.	Upper Primary															
	Total															

Note 1: Includes Central Assistance and State Contribution, both in terms of funds and monetary value of the commodities supplied by the State/UT and remain unspent at State, District, Block, Village/Panchayat & School/cooking agency levels.

Note 2: It is only the actual expenditure at the school level including monetary value of the commodities supplied by the State/UT and consumed at schools/cooking agencies level. It does not include the unspent balance at the schools/cooking agencies level.

Date: _____
 Place: _____

 (Signature)
 Secretary of the Nodal Department
 Government/UT Administration of _____

[Mid-Day Meal Scheme]
Quarterly Progress Report

State: _____
 Financial Year: _____
 Quarter: _____
 Period: _____

Table: QT-3A: UTILISATION OF CENTRAL ASSISTANCE TOWARDS COOK-CUM-HELPER

Sl. No.	Stage	No. of Cooks PAB Approval	No. of Cooks engaged	Allocation			Opening Balance			Releases			Expenditure			Unspent Balance		
				Central Share	State Share	Total	Central Share	State Share	Total	Central Share	State Share	Total	Central Share	State Share	Total	Central Share	State Share	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1.	Primary																	
2.	Upper Primary																	
	Total																	

CATEGORY & GENDER-WISE DETAILS OF COOK-CUM-HELPER

Details	SC	ST	OBC	Minority	Others	Total
Male						
Female						
Total						

Date: _____
 Place: _____

(Signature)
 Secretary of the Nodal Department
 Government/UT Administration of

Table: QT-4

[Mid-Day Meal Scheme]
Quarterly Progress Report

State: _____
 Financial Year: _____
 Quarter: _____
 Period: _____

Table: QT-4: UTILISATION OF OTHER CENTRAL ASSISTANCE TOWARDS MME AND TRANSPORTATION (Primary and Upper Primary)

Sl. No.	Items	Allocation for the current FY	Opening Balance at the beginning of the Quarter	Central assistance received during the Quarter	Expenditure during the Quarter	Unspent Balance at the end of the Quarter [Col. 4+5-6]	Expenditure from State/UT own resources, if any
		3	4	5	6	7	8
1.	Management, Monitoring and Evaluation (MME)						
2.	Transport Assistance						
	Total						

Date: _____
 Place: _____

 (Signature)
 Secretary of the Nodal Department
 Government/UT Administration of

Table: QT-5

[Mid-Day Meal Scheme]

Quarterly Progress Report

State: _____

Financial Year: _____

Quarter: _____

Period: _____

Table: QT-5: UTILISATION OF CENTRAL ASSISTANCE TOWARDS CONSTRUCTION OF KITCHEN SHEDS

Sl. No.	Years	PRIMARY																				
		PHYSICAL PROGRESS					FINANCIAL PROGRESS															
		Target (Units Sanctioned)	Constructed	In Progress	Not Started	Amount Sanctioned Central Share	Amount Sanctioned State Share	Total	Expenditure Central Share	Expenditure State Share	Total											
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	
1.	2006-07																					
2.	2007-08																					
3.	2008-09																					
4.	2009-10																					
5.	2010-11																					
	Total																					

Table: QT-6

[Mid-Day Meal Scheme]
Quarterly Progress Report

State: _____
 Financial Year: _____
 Quarter: _____
 Period: _____

Table: QT-6: UTILISATION OF CENTRAL ASSISTANCE TOWARDS PROCUREMENT OF KITCHEN DEVICES

Sl. No.	Years	PRIMARY						UPPER PRIMARY					
		PHYSICAL PROGRESS			FINANCIAL PROGRESS			PHYSICAL PROGRESS			FINANCIAL PROGRESS		
		Target (Units Sanctioned)	Completed	In Progress	Not Started	Amount Sanctioned	Expenditure	Target (Units Sanctioned)	Completed	In Progress	Not Started	Amount Sanctioned	Expenditure
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	2006-07												
2.	2007-08												
3.	2008-09												
4.	2009-10												
5.	2010-11												
	Total												

Date: _____
 Place: _____

 (Signature)
 Secretary of the Nodal Department
 Government/UT Administration of

[Mid-Day Meal Scheme]

Quarterly Progress Report

State: _____

Financial Year: _____

Quarter: _____

Period: _____

Table: QT-7: INSPECTION CARRIED OUT DURING QTR. SCHOOL HEALTH PROGRAMME—(PRIMARY & UPPER PRIMARY)

No. of institutions inspected till last Qtr.	Inspection Carried Out		
	No. of institutions inspected during the Qtr.	Total no. of institutions inspected till the end of Qtr.	Total coverage in %
1	2	3	4

Table: QI-7A

Coverage under School Health Programme									
Covered till last Qtr. Health Check up		Covered during the Qtr. IRON FOLIC		Covered till the end of Qtr. De-worming		Weight		Height Record Maintained	
No. of Schools/ Centres	No. of students	No. of Schools/ Centres	No. of students	No. of Schools/ Centres	No. of students	No. of Schools/ Centres	No. of Students	No. of Schools/Centres	No. of Students
1	2	3	4	5	6	7	8	9	10

Date:-----
Place:-----

Sd/-
(Signature)
Secretary of the Nodal Department
Government/UT Administration of

[Mid-Day Meal Scheme]
Quarterly Progress Report

State: _____
 Financial Year: _____
 Quarter: _____
 Period: _____

**Table: QT-8: MONITORING AND EVALUATION (PRIMARY + UPPER PRIMARY)
 A. Meetings of State-level Steering-cum-Monitoring Committee (SSMC)**

1. Date of Constitution of SSMC:—
2. Whether meeting of SSMC held during the Quarter:—
3. If yes, gist of important decisions:—
4. Date of last meeting prior to the one mentioned in (2):—

B. No. of SMC meetings at District level

No. of districts	No. of districts having SMCs	No. of Meetings held during month
1	2	3
1		
2		
3		

C. Major occurrences if any, related to food supply

Occurrence pending at the beginning of the Qtr.		Occurrence came to notice during the Qtr.			Occurrence attended during the Qtr.			Occurrence pending at the end of the Qtr.			
No. of Occ.	No. fell ill	No. died	No. of Occ.	No. fell ill	No. died	No. found actionable	No. found non-actionable	Total	No. of Occ.	No. fell ill	No. died
1	2	3	4	5	6	7	8	9	10	11	12

D. Cases of social/gender discrimination: Please give details of the incidents and action taken thereon

E. Impact/Evaluation Studies Commissioned, if any, during the Quarter

Institute/Agency to which Commissioned	Study for the period	Area where study would be carried out	Date when commissioned	Time Limit for Receipt of Report

F. Major Conclusions of Impact/Evaluation Study Reports Received, if any, during the Quarter

Months during which study carried out, and Date of Report	Gist of Findings	Action taken on the Findings

Date: _____
Place: _____

Sd/-
(Signature)
Secretary of the Nodal Department
Government/UT Administration of _____

Table: QT-9

[Mid-Day Meal Scheme]
Quarterly Progress Report

State: _____

Financial Year: _____

Quarter: _____

Period: _____

Table: QT-9: AVAILABILITY OF OTHER INFRASTRUCTURE (PRIMARY + UPPER PRIMARY)

Total No. of Schools/Centres	Availability of Gas based cooking: No. of Schools/Centres		Availability of Toilet Facility: No. of Schools/Centres		Availability of Drinking water facility: No. of Schools/Centres				
	Till last Qtr.	Provided during the Qtr.	Till last Qtr.	Provided during the Qtr.	Till last Qtr.	Provided during the Qtr.			
1	2	3	4	5	6	7	8	9	10

Sd/-

(Signature)

Secretary of the Nodal Department
 Government/UT Administration of _____

Date: _____
 Place: _____

Observation and Recommendation No. 7

The Committee note that seven States *viz.* Tripura, UP, Kerala, Manipur, Meghalaya, Haryana and Rajasthan drew foodgrains in excess of their requirements. This depicts faulty assessment on their part and tardy monitoring mechanism in place for the purpose. The Ministry have conceded that the allocation of foodgrains was based earlier on anticipated enrolment and average attendance rate. However, from 2007-2008 onwards, the central assistance to the States is being provided on the basis of the number of children actually availing Mid-Day Meals. The Committee hope that the Ministry and FCI would take appropriate measures with the implementing authorities in various States so that foodgrains is lifted on realistic assessments. The Committee feel that the reported cases of overdrawal of foodgrains as also the stock out situations mentioned above should invariably form an integral part of the agenda during the monitoring/review meetings of the Ministry.

Status of Action Taken/Proposed to be Taken

In order to ensure that no excess foodgrain is available with States/UTs over and above the requirement, the annual allocation is made after adjusting the unspent balance of foodgrains available with the States/UTs at the end of the previous year.

During the National as well as Regional Review meetings or while analyzing the Quarterly Progress Report, the performance is scrutinized with reference to the actual number of children who availed MDM and actual number of working days on which MDM was served. If there is any mismatch in the utilization of foodgrains and funds in the light of reported number of children and working days on which MDM was served during the quarter, the same is brought to the notice of the States/UTs for remedial action. Funds are released in three instalments. Decrease/increase in the number of children/working days is taken into consideration while releasing the last instalment of central assistance.

Sd/-

(Dr. Amarjit Singh)

Joint Secretary to the Govt. of India.

Observation and Recommendation No. 9

Another area of concern has been the reported instances of diversion of funds and foodgrains meant for the Mid Day Meal programme in 11 States which present an appalling scenario whereby the very purpose of establishing this scheme remains defeated. It clearly indicates lack of proper monitoring on the part of the Ministry. The Committee take a very serious view of such instances whatever be the reasons thereof. The Committee are of the view that such instances may lead to financial manipulation by vested interests. The Ministry should have initiated suitable remedial measures to check such repeated instances. That this was not done is regretted. The Committee hope that Ministry would now take this matter with the States at appropriate level so that such instances do not take place. The Committee regret to point out that the Ministry have not responded to their specific query in regard to fixation of accountability in respect of diversion of funds and foodgrains. They, therefore, urge that the States should be persuaded to fix responsibility for such irregularities at the earliest in a time-bound manner.

Status of Action Taken/Proposed to be Taken

Cases of diversion of foodgrains/funds as pointed out by Audit had been taken up with the concerned State Governments requesting them to initiate appropriate action immediately to recoup the cost of foodgrains and funds so diverted, fix responsibility for such irregularity and send final Action Taken Note (ATN) to this Department. Details of Action Taken as per the information received from the States/UTs are as under:—

- (i) Government of Kerala has informed that State is giving 60 grams of rice and 30 grams of pulses instead of 100 grams of rice. The calorie of the stuff given by the State Government is almost equal since it contains more proteins. The rice saved was used to provide MDM to the pupils in the Upper Primary section. As may be appreciated, it is difficult to allow some children to go without food and starve while others under the same roof are given food. The Government of India identified this requirement and extended the programme to the whole elementary section. The Government of Kerala was more proactive and it can't be termed as diversion. The extension of the scheme upto 8th standard by the Government of India vindicates the action of the State Government. The Government has taken measure to increase the per capita rice allotment from the financial year 2006-07 onwards while providing pulses and hence it will be sticking to the scheme in letter and spirit. The reply of the State Government is not acceptable as it is against MDM guidelines. State Government has been requested to take appropriate action immediately to recoup the cost of foodgrains diverted for feeding the upper primary classes, fix responsibility for such irregularity in a time bound manner and send Action Taken Note to this Department immediately.
- (ii) Government of Jharkhand has informed that they are not aware of any such diversion. However, instructions are being issued to stop such practices. State Government has been requested to obtain the facts of diversion from the office of the Principal Auditor General, Ranchi, Jharkhand and take appropriate action against the officials involved in this. The State Government has been further directed on 28.07.2010 to recoup the cost of foodgrains diverted to TDPS immediately, fix responsibility for such irregularity at the earliest in a time bound manner.
- (iii) Government of Uttar Pradesh has informed that in respect of diversion of 440 MTs of foodgrains lifted from the FCI godown of Bulandsahar, it has been decided to initiate regular departmental proceedings against the then District Magistrate and to suspend her during the pendency of the proceedings. Since the officer is presently on deputation to Government of India, the matter has been referred to GOI for appropriate action under Rule 3(1)(B) of AIS(Discipline and Appeal), 1969. Another officer involved in this diversion was the District Basic Education Officer, who was suspended but under the order of the High Court, he has been reinstated. On the conclusion of the Departmental proceedings, the State Government is consulting the State Public Service Commission on the quantum of punishment.

- (iv) Government of Andhra Pradesh has stated that in Warangal and Nalgonda districts, since the cooking of Mid-Day Meal was taken up in the Open arena due to non-availability of kitchen sheds which caused ill-health to pupil of Primary and Upper Primary schools. The construction of kitchen sheds had to be taken up on war footing for hygienic preparation of mid day meals, hence, the diversion of funds could not be avoided as the funds were not available for this purpose. The State Government has been requested to recoup the cooking cost immediately, fix responsibility for such irregularity at the earliest in a time bound manner and send Action Taken Note to this Department immediately. In response to this, State Government has informed that action will be initiated against the persons responsible and the diverted funds for construction for kitchen-cum-store will be recouped after receipt of funds and revalidation from Finance Department under kitchen-cum-store.
- (v) Government of Nagaland has informed that the State Government took a conscious decision to convert the foodgrains received under Mid-Day Meal Scheme during 2000-2001 to 2004-2005 into cash due to the following compelling reasons:—
- (i) Socio-culturally, the concept of mid-day meal is alien to the community. The first meal of the day (lunch) is taken early in the morning and therefore, children go to school after having had their meal.
 - (ii) Instances of malnutrition in the State are rare and when the MDM Scheme was launched there was no corresponding nutrition programme for school-going children in the State, which could have provided the support for the implementation. The Scheme consisted of free foodgrains and transportation cost to be availed under JRY programme of DRDAs. The Mid-Day Meal Scheme was thus introduced in August, 1995 having sensitized the beneficiaries and implementing agencies to its objectives, without logistics having been worked out, without funds to meet the cooking cost *viz.* supplementary food items, fuel, utensils, cooking arrangement.
 - (iii) There was no well established PDS system in place and most villages did not have fair price shop.
 - (iv) Due to the variety of constraints and particularly logistic difficulties, as many schools are located in far-flung, remote areas where there are no public carriers, there was doubt that the foodgrains could be effectively delivered to the schools.

The amount received as proceeds of sale was Rs. 879.86 lakhs and not Rs. 686.86 lakhs. This amount was deposited into the account of the Directorate of School Education and disbursed through the Deputy Inspector of Schools (DIS) to the Village Education Committees (VECs) for serving of Mid-Day Meal to the children during this period from the locally available nutritious food items. In this regard, detailed guidelines were issued.

State Government has further informed that conversion of foodgrains to cash has since been totally stopped and hot cooked meals are now being provided to the children. This has been made possible with the provision of cooking cost from the year 2004-05.

- (vi) Government of Assam has informed that there are no reports from any district in the State that cooking cost had been diverted for purchase of utensils and LPG. State Government has been directed to contact the local AG office to ascertain the diversion to recoup the cooking cost so diverted immediately, fix responsibility for such irregularity in time-bound manner and take appropriate action against the erring officials. The reply from the State is awaited.
- (vii) A&N Islands Administration has reported that the allocation order for foodgrain under the Mid Day Meal Scheme is issued by the Education Department directly to the FCI, Port Blair and copy endorsed to Department of Civil Supply and Consumer Affairs requesting to lift the allocated quantity of MDM rice from FCI Godowns located in Port Blair. Department of Education is not furnishing PDS wise bifurcation list to the FCI or Department of Civil Supply & Consumer Affairs. The MDM rice lifted from the FCI Godowns is utilized by the Civil Supply & Consumer Affairs Department at Port Blair Head Quarter Area. In other areas of the island, rice is released through the PDS quota of Civil Supply & Consumer Affairs Department. For the purpose of proper accounting rice supplied to MDM Scheme through PDS is later adjusted in ledger books as transfer from MDM to PDS. Actually, there is no diversion of foodgrains meant for MDM Scheme to Public Distribution System. The UT Administration has confirmed that no diversion has been done and this is only book adjustments for the smooth functioning of the scheme in all parts of the Islands.
- (viii) Government of Meghalaya has informed that this particular audit para has been rechecked with the concerned Deputy Inspector of Schools, West Garo Hills, Tura. After detailed examination, it was informed that there has not been any diversion of fund from the Mid-Day Meal Scheme. State Government has been requested to take appropriate action against erring officials, fix responsibility for such irregularity in time-bound manner and send the Action Taken Note to this Department immediately.
- (ix) Government of Bihar has intimated that 667.8 quintals of wheat were diverted in five blocks of Buxar District during 2003-04 for flood relief work, out of which 119 quintal of wheat has been recouped. District Magistrate, Buxar on 14.12.2009 has given orders to Bihar State Food and Civil Supplies Limited, Bhojpur for recoupage of equivalent to 548.88 Qtls. of wheat. The State Government has been requested to fix responsibility for such irregularity at the earliest in a time bound manner and send Action Taken Note to this Department immediately.
- (x) Government of West Bengal has informed that there was a single head for different items under MDM Scheme including cooking cost, kitchen devices

& MME. The fund was actually placed under the same head separately for cooking cost, kitchen shed, kitchen devices & MME but kept in same head. From the records it emerges that there is no diversion of fund. The amount of Rs. 90.00 crore was provided from the State Budget for construction of Kitchen sheds and the total fund was released to the districts for the same purpose. Similarly, an amount of Rs. 228.07 lakh was sanctioned for MME purpose from the office of GoI. This also has the approval of Finance Department, Rs. 1.55 crore was spent for purchase of utensils for Mid-Day Meal Programme, this amount was released from Sarva Shiksha Abhiyan, West Bengal.

- (xi) Government of Madhya Pradesh has informed that utilization of transport grant of Rs. 17.78 lakhs for printing of cards, audit fees and stationary (Chhinndwada Rs. 2.82 lakhs, Sagar Rs. 9.47 lakhs and Panna Rs. 5.49 lakhs) has been done from the grant provided by the State Government, wherein a provision of service charge of Rs. 1.00 per quintal was made at Zila Panchayat level for such expenditure.

A copy of reminder issued to State Governments to furnish the Action Taken against the responsible officials is at *Annexure VIII*.

Sd/-
(Dr. Amarjit Singh)
Joint Secretary to the Govt. of India.

ANNEXURE VIII

F.No. 8-1/2010-Desk (MDM)
Government of India
Ministry of Human Resource Development
Department of School Education & Literacy
MDM Division

Shastri Bhavan, New Delhi
Dated 7th February, 2011

To,

Principal Secretary/Secretary of the Nodal Department implementing MDM Scheme.

Subject: Examination of Report of C&AG of India for the year ended March 2007, No. PA 13 of 2008 Union Government (Civil Performance Audit) regarding National Programme for Nutritional Support to Primary Education (Mid-Day Meal) Scheme.

Sir/Madam,

In continuation to my earlier letters dated 16th November, 2009, 14th December, 2009 and 22nd July, 2010 on the subject mentioned above. In this connection, it is informed that the desired information is still awaited from your State/UT in spite of repeated reminders from this Ministry. It is pertinent to mention that this matter is already considerably delayed.

It is, therefore, requested that the Action Taken Note on the C&AG report may be furnished immediately to enable us to prepare the final Action Taken Note and submit it to PAC Branch of Lok Sabha Secretariat for necessary action.

Sd/-
(Gaya Prasad)
Director (MDM)
Tel.: 011-23384253
Fax: 011-23382394

Observation and Recommendation No. 10

The Committee are surprised to find that the most vital infrastructure requirement for implementation of the cooked Mid-Day Meal Scheme *i.e.*, *pucca* kitchen-cum-store/kitchen sheds has not yet been provided in all the schools which avail of this scheme notwithstanding the fact that an amount of Rs. 5000 crore has been allocated for this and other related purposes. The Ministry had informed the Committee in February, 2009 that based on the central assistance all the schools would be provided cooking infrastructure by the year 2008-09. They have now stated (17th December, 2009) that 2,62,809 schools are yet to be sanctioned kitchen sheds. They have also stated that it was proposed to provide these schools with kitchen sheds during the remaining period of 11th Five Year Plan. It is matter of concern that even according to the Ministry, it would take at least three years to provide kitchen infrastructure to more than two and half lakhs of schools. Obviously due to lack of infrastructure for cooking food the meals may have to be provided by outside agencies or it will be cooked in unhygienic conditions or by using space provided for class rooms. To remedy such a situation, the Committee recommend that the policy for construction of kitchen-cum-store should be revisited and all out efforts should be made for construction of required kitchens without further loss of time.

Status of Action Taken/Proposed to be Taken

Concern of the PAC is noted for compliance. During the Financial Year 2009-10, Rs. 1044.29 cr. was released for construction of 1,03,555 kitchen-cum-stores. For the FY 2010-11 kitchen-cum-store for 1,70,353 have been approved by the PAB. Instead of a flat rate of Rs. 60,000 per unit for construction of kitchen-cum-store, the Government of India has revised the guidelines in November, 2009 and the cost of the kitchen-cum-store is now determined on the basis of plinth area norm fixed by the Central Government and adopted by the State Government and the Schedule of Rate prevalent in the State. The revised norm is effective from 1.12.2009. As per Right of children to Free and Compulsory Education Act, 2009 all schools must have kitchen-cum-store by 2013. However, this would only be possible if requisite funds are made available to this Ministry. The status of construction of Kitchen-cum-store upto 2009-10 is at *Annexure IX*.

Sd/-

(Dr. Amarjit Singh)

Joint Secretary to the Govt. of India.

ANNEXURE IX

Number of Kitchen Sheds Sanctioned under MDM during 2006-07 to 2009-10

Sl. No.	Name of the State/UT	2006-07		2007-08		2008-09		2009-10		Total		% Constructed		Kitchen sheds constructed through
		Sanctioned	Constructed	Sanctioned	Constructed	Sanctioned	Constructed	Sanctioned	Constructed	Sanctioned	Constructed	Sanctioned	Constructed	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
1.	Andhra Pradesh*	17201		33328	1105	0	1972	0	0	50529	3077	6	0	
2.	Arunachal Pradesh#	3843		242	1103	0	2982	0	0	4085	4085	100	0	
3.	Assam**	30068		0	1589	10048	22073	4613	3632	44729	27294	61	0	
4.	Bihar	16050		15059	0	31078	31227	0	5659	62187	36886	59	0	
5.	Chhattisgarh	5570		6016	0	26727	9700	0	1726	38313	11426	30	0	
6.	Goa	0		0	0	0	0	0	0	0	0	0	0	
7.	Gujarat	6318		0	0	9303	5164	4247	7349	19868	12513	63	0	
8.	Haryana	3185		873	0	0	1849	7425	0	11483	1849	16	0	
9.	Himachal Pradesh	3433		47	0	11298	3660	181	3611	14959	7271	49	88	
10.	J&K	5087		728	0	0	4763	0	0	5815	4763	82	3850	
11.	Jharkhand	5537		10354	11	4510	8025	2000	0	22401	8036	36	17031	
12.	Karnataka	9606		18241	988	0	9660	0	2962	27847	13610	49	0	
13.	Kerala	451		834	0	0	318	1165	0	2450	318	13	6367	
14.	Madhya Pradesh	23232		44599	10131	29268	47155	0	2944	97099	60230	62	18584	
15.	Maharashtra	18417		87	0	38048	16644	1362	1957	57914	18601	32	3860	
16.	Manipur	1174		0	0	0	0	0	1174	1174	1174	100	0	
17.	Meghalaya	2539		468	0	1294	3007	1467	0	5768	3007	52	91	
18.	Mizoram	611		21	187	901	1346	0	0	1533	1533	100	0	
19.	Nagaland	1752		3	537	22	1240	0	0	1777	1777	100	0	
20.	Orissa	15091		26319	3018	18749	21979	8993	950	69152	25947	38	0	
21.	Punjab	4571		1052	0	12822	12202	524	0	18969	12202	64	486	
22.	Rajasthan	8083		19060	6016	47581	28038	14236	8348	88960	42402	48	0	
23.	Sikkim	800		0	0	59	763	0	0	859	763	89	0	

24. Tamil Nadu	457	1034	73	3804	847	9045	2861	14340	3781	26	7332
25. Tripura	962	198	295	722	1587	1002	0	2884	1882	65	1252
26. Uttarakhnad	4164	809	0	0	4473	0	325	4973	4798	96	614
27. Uttar Pradesh	22920	41577	0	19199	77422	38876	6327	122572	83749	68	2047
28. West Bengal	9792	1900	0	36958	21098	8419	1934	57069	23032	40	0
29. A&N Islands	0	0	0	276	0	0	0	276	0	0	0
30. Chandigarh	0	0	0	111	0	0	0	111	0	0	7
31. D&N Haveli	99	0	0	0	0	0	0	99	0	0	0
32. Daman & Diu	26	0	0	0	16	0	0	26	16	62	35
33. Delhi					0	0	0	0	0	0	0
34. Lakshadweep					0	0	0	0	0	0	0
35. Puducherry	0	0	0	92	0	0	0	92	0	0	0
Total		0	25033	302870	339210	103555	51759	850313	416022	49	61644

*Govt. +Aided+LB Schools+Madrasa/Maqtabs.

** 1521 EGS/AIE centres has been converted into lower primary schools which was not shown in AWP&B 2010-11.

The amount lapsed as the UT was unable to utilise the amount.

#included EGS/AIE Centres.

Observation and Recommendation No.11

Another related area which requires intervention of the Committee is the fact that contrary to the existing guidelines prescribed by the Ministry that teachers should not be assigned responsibilities which would interfere with the teaching and learning activities, it was found that in most States teachers were actively involved in the implementation of the scheme such as receipt of foodgrains, procurement of vegetables and condiments, supervision of cooking and serving of meals thereby leading to a loss of valuable teaching time. The Committee are of the view that any splurge in the duties of the teachers other than teaching activities is not only violation of the prescribed guidelines but also an obstruction in learning eventually leads to injustice to the students. The Committee therefore, would like to have an assurance from the Ministry in unequivocal terms that involvement of teachers in the scheme is limited only to supervision/cooperation in serving of the meals without compromising with their teaching duties and alternatively additional support mechanism in terms of manpower and related facilities should be provided to the schools wherever required.

Status of Action Taken/Proposed to be Taken

As per para 4.3 of the MDM Guidelines, 2006, teachers are under no circumstances to be assigned such responsibilities that will impede or interfere with teaching-learning process. Teachers are to be involved only in ensuring food quality and wholesomeness or the meal served to children, the actual serving and eating is undertaken in a spirit of togetherness, under hygienic conditions and in an orderly manner during lunch break of 30-40 minutes. This provision has been reiterated by this Department *vide* letter No. 1-10/2009-Desk (MDM) dated 8.10.2009 to States/UTs to ensure that teachers are not at all involved in the process of cooking and its supervision.

Further, a separate provision for payment of lumpsum honorarium to cook-cum-helper @ Rs. 1,000 for her part time services has been made under the scheme so that teachers are not involved in the cooking and serving processes. The norms for engagement of cook-cum-helpers have also been prescribed. One cook-cum-helper can be engaged in the school having student strength upto 25. For 26-100 students in a school, 2 cooks-cum- helpers can be engaged and for each additional 100 students, one additional cook-cum-helper can be engaged. This number of cooks-cum-helpers will be sufficient for cooking and other related activities in schools and thus enabling teachers to concentrate on teaching process.

Sd/-

(Dr. Amarjit Singh)

Joint Secretary to the Govt. of India

Observation and Recommendation No. 12

The Committee note with satisfaction that Steering-cum-Monitoring Committees (SMCs) have been constituted in all the States/UTs which would enable an effective monitoring and evaluation of the scheme. However, they would still like to know from the Ministry whether SMCs have been set up at all the four levels. *i.e.* National, State, District and Block and have been performing their functions of guiding, monitoring,

coordinating and taking action on reports of independent monitoring agencies. Although the SMCs in States/UTs have been constituted, yet their meetings are not being held regularly. It appears to the Committee that the Government is reluctant to mobilize these SMCs to meet regularly and submit their minutes to the Ministry. The Committee feel that Ministry should have taken pro active action *suo-moto* to ensure that meetings of SMCs are held regularly and the findings sent to the Ministry. The Committee would like to be intimated about the concrete steps taken by the Ministry in this regard.

Status of Action Taken/Proposed to be Taken

As per para 3.2 of the Guidelines of the Mid-Day Meal Scheme, 2006 provides that States/UTs are required to set up Steering-cum-Monitoring Committees. (SMCs) at that State, District and Block levels to oversee the implementation of Mid-Day Meal Scheme.

Vide letter No. 1-8/2010-Desk (MDM) dated 30.8.2010 all States/UTs have been reminded to hold the meetings of SMCs at all levels at regular intervals (*Annexure X*). It is also provided in the circular that the meeting of the District level SMC will be held every month in which the review of the SMC meetings held at the Block level would be done in addition to the normal functions of the SMC. Similarly, State level SMC would review the functioning of the District level SMC. The holding of State level SMC meeting is monitored through the Quarterly Progress Reports of the States/UTs.

This Ministry is developing a web enabled Management Information System (MIS) with integration of Interactive Voice Response System (IVRS) for monitoring of MDM Scheme on real time basis. This will help in monitoring of various parameters of Mid-Day Meal Scheme including meetings of SMCs at all levels. The target to complete this system is December, 2011.

Sd/-
(Dr. Amarjit Singh)
Joint Secretary to the Govt. of India.

ANNEXURE X

F. No. 1-8/2010—Desk (MDM)
Government of India
Ministry of Human Resource Development
Department of School Education & Literacy
MDM Division

Shastri Bhawan, New Delhi
Dated the 30th August, 2010.

To

The Principle Secretary/Secretary to the States/UTs Govt. of nodal Department of Mid-Day Meal Scheme.

Subject: Setting up of Steering cum Monitoring Committees at the State, District and Block level to oversee the implementation of Mid-Day Meal Scheme.

Sir/Madam,

As you are aware, Para 3.2 of the guidelines of the Mid-Day Meal Scheme, 2006 stipulates that States/UTs would set up Steering-cum-Monitoring Committee (SMC) at the State, District, City and Block level to oversee the implementation of Mid-Day Meal Scheme. A suggested composition of the SMC at various level is also given in the Annexure of the guidelines. The function of these SMC is to:—

- (a) Guide the various implementation agencies;
- (b) Monitor programme implementation, assess its impact and take corrective steps;
- (c) Take action on reports of independent monitoring/evaluation agencies;
- (d) Effect coordination and convergence among concerned departments/performing agencies *e.g.* FCI and schemes; and
- (e) Mobilize community support and promoting public/private for the programme..

2. It has been noticed that although State level SMC has been set up in most of the States/UTs their meetings are not being held as regularly as desired. Further SMCs at District City and Block level are either not set up or their meetings are not being held regularly. You would appreciate that effective functioning of Block, City and District level SMCs is essential for successful implementation of the MDM Scheme. Such observation has also been made by the Public Accounts Committee (PAC) of 15th Lok Sabha in its 9th Report on Mid-Day Meal Scheme.

3. All States/UTs are therefore requested to take following action regarding monitoring of Mid-Day Meal Scheme:—

- (a) Steering-cum-Monitoring Committee shall be set up if not done already, at the State District, City and Block level.
- (b) Meeting of SMC at Block and City level shall be held every month in the first week of the month to monitor the implementation of the scheme in the previous

month and arrangements for properly implementing the scheme in every school of that particular block particularly the availability of foodgrains and funds.

- (c) Meeting of SMC at District level shall be held every month in which the region of the SMCs meetings held at Block level would be done in addition to the normal functions of SMC. This meeting may be held on the same date along with the meeting held every month for monitoring the lifting of foodgrains from the FCI godwons and payment made to them.
- (d) Meeting of SMC at State level shall be held in atleast every six months in which the review of the SMCs meetings held at District level would be done in addition to the normal functions of SMC.

5. All States/UTs are requested to issue necessary instructions in the light of the above, endorse a copy of the same to this Ministry for our records and monitor strict compliance of these instructions.

Yours faithfully,

Sd/-

(Anant Kumar Singh)

Joint Secretary to the Government of India,

Tele No. 23387648

Observation and Recommendation (No. 13)

Although the Scheme has now been in operation since 1995, yet no specific assessment has been conducted by the Ministry to find out the extent to which the original objectives of the scheme such as improving enrolment, attendance and retention have been achieved. The Committee do not approve of the common monitoring institution that has been entrusted with the responsibility of monitoring both the schemes *i.e.*, SSA and Mid-Day Meal Programme. The improvements in educational outcomes, health and nutrition must be assessed and measured with reference to the stated objectives of the scheme. The Committee are of the view that the Ministry and State Governments should conduct an impact assessment of the scheme in order to ensure that its implementation was resulting in the desired outcomes.

Status of Action Taken/Proposed to be Taken

In December, 2005, the Ministry entrusted the task of evaluation of the Mid-Day Meal Scheme to the Programme Evaluation Organisation (PEO) of the Planning Commission. The Terms of Reference of the evaluation *inter alia* included assessment of the impact of the Scheme on enrolment, attendance, retention and nutritional status of the children at the primary level. The Planning Commission has submitted the report to this Ministry in the 1st week of June, 2010. This Ministry has shared the report with the States/UTs and requested them to examine the observations and initiate necessary remedial actions to improve the quality of implementation of MDM Scheme *Annexure XI*.

The Ministry is pursuing the matter with State/UT Governments to submit the Action Taken Note on the reports of the independent agencies.

Sd/-
(Dr. Amarjit Singh)
Joint Secretary to the Govt. of India.

ANNEXURE XI

ARVIND SURI
Director (MDM)
Tel. 23387153

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
SHASTRI BHAVAN
NEW DELHI-110 115

D.No.14-1/2010-EE-6(MDM 3-1)

August 30, 2010

Dear

We have received Report of Evaluation Study on Cooked Mid-Day Meal Scheme by Programme Evaluation Organisation (PEO) of the Planning Commission. I am enclosing herewith a copy of the Report. You are requested to take appropriate action on the recommendation and suggestions of the Planning Commission.

2. I shall be grateful, if the Action Taken Note (ATN) may please be sent to this Ministry within a period of one month.

Yours sincerely,

Sd/-
(Arvind Suri)

To

All Secretaries of the State Govts. of Andhra Pradesh, Assam, Chhattisgarh, Goa, Gujarat, Chandigarh, Himachal Pradesh, Kerala, Manipur, Mizoram, Nagaland, Orissa, Sikkim, Tamil Nadu, Tripura, Uttarakhand, Andaman & Nicobar, Dadra & Nagar Haveli, Daman & Diu, Delhi, Lakshdweep and Pudducherry.

CHAPTER III

OBSERVATIONS/RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE REPLIES RECEIVED FROM THE GOVERNMENT

Observation and Recommendation No. 8

The Committee have been given to understand that the two schemes *viz.*, Sarva Shiksha Abhiyan and Mid-Day Meal have been dovetailed by the Government and no separate mission has been created for the MDM programme as it was seen as a programme that would serve the purpose of SSA by addressing class-room hunger. In the opinion of the Committee as both the schemes are supplementary to each other, it would be difficult for the Government to measure the achievements of the MDM scheme which were anticipated at its inception apart from satisfying class-room hunger. The Committee desire that a mechanism ought to be worked out by the Ministry which would enable them to assess the impact of Mid-Day Meal Scheme independent of SSA.

Status of Action Taken/Proposed to be Taken

It may not be practicable and feasible to assess the impact of Mid-Day Meal independent of SSA on educational parameters because:—

- (i) Mid-Day Meal and SSA are being implemented simultaneously and universally in schools.
- (ii) SSA has several interventions which directly affect the enrolment, attendance, retention, academic attainment of children in schools. MDM is one material intervention amongst several interventions of SSA.
- (iii) Educational attainments also depend substantially on the economic status of the parents, general health of children and the surrounding environment.

However, the education related parameters *viz.* enrolment, attendance, retention, academic attainment etc. are monitored under the SSA regularly. The Planning Commission has evaluated the Scheme and the highlights of the Report is at *Annexure-VII*. The suggestions have been noted for reference of the working group of the Planning Commission for the 12th Plan Period.

Sd/-
(Dr. Amarjit Singh)
Joint Secretary to the Govt. of India.

Highlights of Evaluation Study of Mid-Day Meal Scheme conducted by Planning Commission.

- The Cooked Mid-Day Meal Program has been successful in addressing classroom hunger in sample schools.
- Cooked Mid-Day Meal is reported to have created a platform for children of all social and economic backgrounds to take meals together, thereby facilitating achieving the objective of social equity.
- It has also been observed that the programme has resulted in the diversion of the attention of teachers and students on activities related to it, rather than towards teaching and learning activities, which results in loss of studies.
- In general, visible shortage of basic infrastructural facilities and manpower (that are crucial for the success of the Cooked Mid-Day Meal programme) were noted.
- Most of the States, it was observed, did not follow the guidelines of Government of India to deliver foodgrains at the school point by PDS dealer, thereby resulting in the leakage of foodgrain. There have been instances where due to long supply chain, foodgrain supplied got adulterated and pilfered.
- While Cooked Mid-Day Meal Scheme seems to have contributed to an increase in the attendance in schools across the country, it does not seem to have any significant impact on fresh enrolments in sample schools.

Observation and Recommendation No. 14

The Committee notes that there was a qualitative shift in the focus of the scheme in September, 2006 from education (with its emphasis on enrolment, learning levels and attendance) to nutrition and health. The Committee are constrained to note that although one of the main objectives of the revised scheme in September, 2006 was to positively impact the nutritional and health levels of primary schools children, the Ministry had not collected data on the nutritional status of children covered under the Mid-Day Meal Scheme. Further, it is disconcerting to note that there were no linkages with the Ministry of Health and Family Welfare for the health checks prescribed under the scheme. The Committee, therefore, recommend that Ministry should ascertain the impact of the nutritional and health levels of primary school children and adhere to this revised objective.

Status of Action Taken/Proposed to be Taken

Various programmes of the Ministry of Health & Family Welfare (MHFW) and Ministry of Women and Child Development, general economic development and income level of parents besides MDM, contribute towards the nutritional status of a child. Mid-Day Meal is only one out of the four meals that a student takes. Therefore, it will not be possible to assess the impact of Mid Day Meal on the nutritional level of

children. Moreover, the measurement of nutritional level is in the domain of the MHFW. National Family Health Survey (NFHS) conducted by the MHFW, to capture the nutritional status of people of the country does not include children of age group 6-14. On the request of the Ministry of the Human Resource Development (MHRD), the MHFW is actively considering inclusion of this crucial age group in the next NFHS. MHFW has further informed that data on nutrition (height, weight, anaemia etc.) through the NFHS are collected on the interval of 5-7 years. Therefore, a decision has been taken to have nutrition data for the population of age one month and above in 284 districts of Uttar Pradesh, Bihar, Jharkhand, Uttarakhand, Madhya Pradesh, Chhattisgarh, Rajasthan, Orissa and Assam through a separate survey now. At present, all States/UTs are implementing School Health Programme under the National Rural Health Mission (NRHM). Under the School Health Programme, regular health check ups are envisaged for identifying the health related deficiencies in school children and providing necessary medical care including supply of micro nutrients, iron and folic acid, Vitamin A and deworming tablets etc.

Under the National Rural Health Mission (NRHM), Ministry of Health & Family Welfare is expected to carry out regular School Health Programme in all States/UTs and monitor the nutritional status of children. This Ministry is working in close coordination with Ministry of Health & Family Welfare to achieve this objective. A copy of the D.O. letter from Joint Secretary (EE-I, Department of School Education & Literacy on School Health Programme of all the States/UT Governments is enclosed at *Annexure XII*.

Sd/-
(Dr. Amarjit Singh)
Joint Secretary to the Govt. of India.

ANNEXURE XII

Dr. Amarjit Singh
Joint Secretary (EE.I)
Tel: 011-23388632
Fax: 011-23382394
Email: amarjs 57@gmail.com

D.O. No. 9-1/2008.EE.2

29th November, 2010

Dear

As mentioned in my last letter, in our country where 37.2% people live below the poverty line and almost 55% suffer from acute deprivation, comparable to the people living in sub-Saharan Africa, provision of Mid-Day Meal to school children is doing *God's own work*. All of us are privileged to be involved in this noble, God's very own mission! You all are doing a great job; please make sure our school kids get full benefit under the scheme and public funds earmarked for the same are optimally utilised. A little effort on your part will benefit millions of our children.

Let me draw your kind attention to another important but largely overlooked component of the Mid-Day Meal scheme. The scheme envisages appropriate interventions relating to micro nutrients supplementation and de-worming through administration of (i) six monthly doses of de-worming and Vitamin-A supplementation, (ii) weekly Iron and Folic Acid supplement. Zinc, provision of ORS where required; and (iii) other appropriate supplementation to children studying in elementary classes depending on common deficiencies found in the local areas MDM guidelines also stipulate that only iodized/double fortified (Iron and Iodine) salt should be used for cooking.

Why, you may ask should we involve ourselves with this? Consider this the consequences of micronutrient malnutrition are unacceptably high morbidity and mortality. Vitamin-A, Iron and Zinc deficiency when combined constitute the second largest risk factor in the global burden of diseases; 330,000 child deaths are precipitated every year in India due to Vitamin-A deficiency; 22,000 people mainly pregnant women, die every year in India from severe anaemia; 6.6 million children are born mentally impaired every year in India due to iodine deficiency; intellectual capacity is reduced by 15% across India due to iodine deficiency; and 200,000 babies are born every year with neural tube defects in India due to folic acid deficiency. In addition children suffer from many avoidable ailments, which affect their capacity to excel in studies.

A recent report of the MOH&FW Government of India shows that some States have already initiated a school health programme, Gujarat is one of the States

which has a very active school health programme, as can be seen from the figures below:

Students covered

ICDS centre/School	Children	Students examined
Anganwadies	346641	3119695
School going	11276015	10515417
Total	14742656	13635112

Treatment of the spot or referral

Institute	Treatment on the spot	Referral services needed	Referral services provided	%
Anganwadies	346648	11316	11316	100
School going	1480505	115946	115852	99.91
Total	1826953	127262	1,27,168	99.92

Type of services provided

ICDS centre/School	Paediatric	Opth.	Dental	Skin	ENT
Anganwadies	6052	1321	1092	1215	1163
School going	24507	61469	9475	7264	10036
Total	30559	62790	10567	8479	11199

Advanced referral care

	Children examined	Procedure carried out
Cardiac	6342	1035
Kidney	1037	12 transplants carried out, 46 wait listed
Cancer	829	177

Their major new initiatives have been Computerization of School Health Programme; distribution of Vitamin 'A' Tablets; mass de-worming and IFA distribution to Primary-School children under direct observation of the teacher.

Some of their major strategies have been: State level Steering Committee. under the chairmanship of the Health Minister for taking important policy decisions regarding the School Health Programme; Meeting of all stakeholders; Micro planning at PHC level; State level master plan; involvement of private doctors on holidays; preparation of training module and teachers training for health check up and computerization of school health registers and information available at the school level.

Dental problems; skin diseases like scabies and ear infections were related to bad hygiene generally, which needed to be taught to the children as part of their education

Similar, issues of anaemia have to be dealt with through IFA tablets, de-worming as well as promotion of green vegetables. Simple washing hands regularly could save many cases of diarrhoea, which kills many children! The adolescent girls who were given IFA tablets reported more zest for life as well as better educational outcomes.

Five percent of the children had refractive errors because of which some of them had to give up their studies! In most cases their studies were compromised. A unique way was found to involve school lady science teachers wearing spectacles, after proper training to identify children who had refractive errors. They were subsequently prescribed spectacles by the ophthalmic assistant at public cost through the school health programme. 140040 children were provided with spectacles in this manner.

Unfortunately, despite the above known benefits of the programme: it is not receiving due attention of many State Governments. I hope that in view of the very adverse consequences of this neglect, and the huge untapped potential of benefiting our students, this programme would be taken more vigorously, henceforth, in collaboration with the National Rural Health Mission.

In view of the above, I shall appreciate if you could take take up with your State Health Department and ensure that the school health programme is carried out in the right spirit and all students that need health care are provided with the same. Along with the personnel of the Health Department, we could also rope in the Lions and Rotary clubs, as well as Indian Medical Association for ensuring that proper school check up is carried out.

In addition to treatment, the schools should also ensure that children learn good hygienic practices of daily bath, keeping themselves clean (may be the school could provide a bar of soap on a regular basis), cleaning teeth, cutting nails, eating green vegetables and using iodized salt. Wherever, these programmes have been implemented effectively, there has been a direct effect on student's performance. In Gujarat, the School Health Programme has now been scaled up into a "School Health Week". It's a unique idea of providing not only health examination to children but counselling, health education, cleaning of water sources in village, nutrition day activities, and tree plantation etc.

This is something worth emulating; the brochure on the school health programme can be seen at <http://mohfw.nic.in/School%20Health%20Programme.pdf>. If you do feel the need we could also organise a one day workshop in Ahmedabad to orient you on the Gujarat School Health programme.

Action taken in this regard may please be intimated to the undersigned. Please do not hesitate to write if there is anything, which we can do at this end to facilitate this task. A little effort on your part will make sure that our school children enjoy better health and perform better on expected educational outcomes.

With regards,

Your sincerely,

Sd/-
(Dr. Amarjit Singh)

To

Principal Secretaries/Secretaries of the Nodal Deptt. implementing MDM Scheme.

Status Report of School Health Programme 2009-10

Sl. No.	State	No. of Schools covered	No. of Students Screened	Service provided
1.	Bihar	66813	146492	Screening immunization deworming micronutrient (vit. A & IFA).
2.	Chhattisgarh	22014	1975752	
3.	Himachal Pradesh	14360	82237	Health talk, IEV activities on dietary habits, sanitation and hygiene.
4.	Jammu & Kashmir			Health checkups on visual acuity, skin disorder, hearing disorders, anemia, malnutrition.
5.	Jharkhand	40430		First Aid kit distributed to all schools.
6.	Madhya Pradesh			Information awaited.
7.	Orissa	60000	5800000	Screening, treatment of minor ailment, TT coverage, mass deworming provision of First Aid kit, weighing & height measuring scale, provision of anti-malarial drug, referral services, free treatment at hospitals.
8.	Rajasthan			Life skills education for class 11th IEC.
9.	Uttar Pradesh	30% schools in each block covered		Health check-ups, biannual deworming, screening by teachers for referral and counselling.
10.	Uttarakhand	4351	185192	Screening for anemia, night blindness eye and skin disorders, testing of salt sample for iodine, Twice a year health check-ups, referrals, identification of mentally and physically handicapped students.
11.	Arunachal Pradesh			Information awaited.
12.	Assam	500	299752	Yoga programme in 500 high schools covering all 149 blocks of all 27 districts, school health checkups in LP Schools of Kamrup and Nalbari districts.
13.	Sikkim	118115-Govt. school 42121- private school		Health check-ups. Biweekly IFA, adolescent and peer group training, IEC.
14.	Tripura	53616		IEC, health card, medicines and equipments.

Sl. No.	State	No. of schools covered	No. of students screened	Service provided
15.	Andhra Pradesh	62347	5583220	Screening for nutritional disorders, skin and dental disorders worm infection.
16.	Gujarat	46922	13635112	Health education, medical examination, treatment of minor ailments on the spot, Vitamin A supplementation. IFA, tablets, specialist service on fixed days at CHC, DH, talukas hospitals New component added—adolescent health obesity and Tobacco control, Vitamin A, mass de-worming, IFA to all boys and girls once a week.
17.	Haryana	15241	4142487	De-worming campaigns twice a year, health education.
18.	Karnataka	56632	8929536	Screening referral and immunization.
19.	Kerala	991	10,00,000	Periodic screening by School Health Team Counselling service, health promotion, life skills education and family life education services.
20.	Maharashtra	49636	3850977	Screening Checkups cards distributed.
21.	Punjab		30,00,000	Health card maintained. Free treatment of thalassemic children. 20 thousand medical emergency kits procured.
22.	Tamil Nadu	primary-30466 middle-5284 high-2601 higher sec.-1977		
23.	West Bengal	primary-17710	21,66,438	Screening, treatment and referral.
24.	Andaman & Nicobar			Information awaited.
25.	Chandigarh	182	1,38,000	Screening, micronutrient supplementation, de-wormings, counselling and IEC.
26.	Dadra & Nagar Haveli		53565	Screening, referrals, health education, nutritional counselling provision of medical kits to all schools.
27.	Puducherry	167	60765	Health checks, health education, immunization and referrals.

CHAPTER IV

**OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF
GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE AND
WHICH REQUIRE REITERATION**

— NIL —

CHAPTER V

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH GOVERNMENT HAVE FURNISHED INTERIM REPLIES

Observation and Recommendation (No. 6)

In this connection, the Audit has also brought out some instances of stock out with FCI godowns and also cases of drawal of foodgrains in excess of requirements. At the instance of the Committee, the Ministry have simply forwarded a tabulated data submitted by FCI indicating the closing balance of stocks in seven States which did not contain any data regarding foodgrains received against the specific requirements made. The Committee are surprised that the Ministry seem to be satisfied with the reply of the FCI in regard to the stock out situation in FCI godowns. According to them, mere furnishing of tabulated data indicating monthly closing balance of stocks can not be a parameter which can substantiate that FCI had sufficient stock at all times to cater to the requirements of the schools in serving the Mid-Day Meals in an uninterrupted manner. The Committee, therefore, desire that the Ministry should obtain district-wise details from FCI where the food shortages were noticed during the last three years so that corrective measures could be taken and shortcomings removed. In their opinion, it is imperative that the Ministry should continuously monitor the supply of the foodgrains and also give clear cut instructions to the States for maintaining buffer stock in the areas/districts having rough terrain and inclement weather like in Uttarakhand and other hilly States. The Committee also recommend that the Ministry should explore the feasibility of buying foodgrains locally when conditions like stock outs are noticed.

Status of Action Taken/Proposed to be taken

Food Corporation of India has been requested to give the information on district and month-wise availability of foodgrains in 2007-08, 2008-09 and 2009-10 in respect of 7 States namely Jharkhand, Uttarakhand, Assam, Kerala, Arunachal Pradesh, Orissa and Bihar, where C&AG has reported non-lifting of foodgrains due to shortage of foodgrains with the FCI. The reply received in respect of Kerala, Jharkhand and Bihar is enclosed at *Annexure-IV*. The reply from FCI in respect of Assam, Arunachal Pradesh, Uttarakhand and Orissa is still awaited.

The payment of cost of foodgrains has been decentralized at district levels from 1.4.2010 for smooth supply of foodgrains to schools/implementing agencies. A detailed guideline on supply of foodgrains under Mid-Day Meal Scheme has been issued by this Department *vide* letter No. 1-15/2009-Desk(MDM) dated 10th February, 2010 (*Annexure-V*).

According to the guidelines, the foodgrain is to be allocated to the States/UTs well in advance. The guideline clearly provides that the District Nodal Officer will intimate the schedule of lifting as per their local needs to the FCI and FCI will ensure

continuous availability of adequate quantity of good quality of foodgrains which will be in any case not less than Fair Average Quality (FAQ), in its Depots. Districts have been given the option to lift foodgrains on monthly/bimonthly/quarterly basis depending on the local needs/conditions. FCI is required to appoint a Nodal Officer for each State to take care of various problems in supply of foodgrains under the scheme. The guidelines also stipulate *inter alia* monthly monitoring of lifting, payment of FCI and availability of stock at FCI godown at the District and State/UT levels. States/UTs are required to ensure that every consuming unit maintains a buffer stock of foodgrains required for a month to avoid disruption due to unforeseen exigencies. Relevant extracts of MDM guidelines is enclosed at *Annexure-VI*.

The Budget provision for the MDM Scheme does not permit purchase of foodgrains from open markets at rates higher than the BPL rates. However, this suggestion has been noted for reference to the working group of the Planning Commission for the 12th Plan period for finalizing the outlay of the Scheme in due course.

Sd/-
(Dr. Amarjit Singh)
Joint Secretary to the Govt. of India

No. 26/1/2009-10/MDM/Sales-ix/vol. II

F 75 53283/2010Div. (MDM 3

Shri Gaya Prasad,
Director (MDM),
Ministry of Human Resource Development,
Department of School Education & Literacy,
Shastri Bhawan,
New Delhi.

Subject : Action taken on the Recommendations contained in the 9th report of the Public Accounts Committee (15th Lok Sabha) on National Programme for Nutritional Support to Primary Education (Mid-Day Meal Scheme).

Reference: Ministry of HRD letter No. F.8-1/2010-Desk (MDM) dated 20th July 2010

Sir,

Please refer to the communication cited.

Please find enclosed herewith the required information in respect of the States of Jharkhand, Kerala and Bihar. In respect of other States namely Uttarakhand, Assam Arunachal Pradesh and Orissa, the Information is awaited which will be provided on receipt of the same.

Yours faithfully,

Sd/-

(Usha Pahuja)

Asstt. General Manager (Sales)

For General Manager (Sales)

Encls:

Copy to:

1. The General Manager (Region), Food Corporation of India, Regional Office, Naharlagun/Bhubaneswar In continuation to FCI Hqrs. letter of even number dated 10.08.2010, 27.08.2010 and 14.09.2010, it is stated that the required information in respect of Arunachal Pradesh and Orissa is still awaited. You are, therefore, requested to arrange to furnish the required information in the prescribed proforma, immediately.
2. The General Manager (Region), Food Coporation of India, Regional Office, Guwahati In reference to your office letter No. S&S 25(3)/2009-10/ Vol-I/DC Correspondence dated 27.09.2010. It is stated that the furnished information is not in light of the proforma *i.e.* district-wise. The district-wise lifting position under MDM scheme which is furnished, is not in order, it is, therefore, once again requested to send the information only in the prescribed proforma in respect of Assam by return fax.
3. The General Manager (Region), Food Corporation of India, Regional office, Dehradun it is stated that the information frunished *vide* your office letter No. D-4/MDM/RO-DDN/2009-10 dated 14.10.2010 is not in order *i.e.* in the

proforma prescribed by the Ministry. It is, therefore, once again requested to send the information only in the prescribed proforma by return fax.

4. The General Manager (Region), Food Corporation of India, Regional Office, Ranchi, Thiruvananthapuram and Patna for information, please.
5. The Executive Director (Zone), Food Corporation of India, Zonal Office, Kolkata/ Noida/Guwahati It is requested to arrange to furnish the required information in respect of Arunachal Pradesh, Assam, Uttarakhand and Orissa, in the prescribed proforma, immediately.
6. The Executive Director (Zone), Food Corporation of India, Zonal Office, Chennai for information please.

Sd/-

For General Manager (Sales)

Ref. No. FCI/Stg./Monthly Stock/2009-10

Dated: 28.09.2010

To,

The General Manager (Sales),
Food Corporation of India,
Headquarters,
16-20, Barakhamba Lane,
New Delhi - 110 001.

Subject: Forwarding the statement of action taken on recommendation contained in the 9th report of the Public Accounts Committee (15th Lok Sabha) on National Programme for Nutritional support to Primary Education (Mid-Day Meal Scheme).

Reference: FCI Hqrs., letter No. 26/1/2009-10/MDM/Sales-IX/Vol. II, Dated 10.08.2010.

Sir.

Please find enclosed herewith the desired statement for the period from 2007-08, 2008-09 and 2009-10 regarding Mid-Day Meal Scheme.

Yours faithfully,

Sd/-

(S.K. Das)

Asstt. Genl. Manager (Commerical)
For General Manager (R)

Encl. : As above.

Copy to:

The Executive Director (East Zone),
Food Corporation of India,
Zonal Office,
10-A Middleton Row,
Kolkata for kind information please.

Encl. : As above.

For General Manager (R)

REGION—JHARKHAND

DISTRICT-WISE AVAILABILITY OF FOODGRAINS IN 2007-2008, 2008-09,
2009-10 OF MDM

2007-2008

REVISED		Fig.-In MT.				
Month & Yr.	Name of District	O/B	Receipt	Issue against Various Schemes	Lifting of MDM	C/B
Apr-07	DO RANCHI	25432.5	27035.6	22911.167	867.8	23869.6
	DO DHANBAD	11113.6	19917.3	18095.1	0	7891.9
	TOTAL	36546.1	46952.9	41006.267	867.8	31761.5
May-07	DO RANCHI	23869.6	32725.5	26989.5	1588.5	24808.5
	DO DHANBAD	7891.9	35413.9	22969.0	0	12023.8
	TOTAL	31761.5	68139.4	49958.5	1588.5	36832.3
Jun-07	DO RANCHI	24808.5	24654.652	32830.305	2685	20221.865
	DO DHANBAD	12023.8	18543.853	18942.684	2796.9	6999.271
	TOTAL	36832.3	43198.505	51772.989	5481.9	27221.136
Jul-07	DO RANCHI	20221.865	29961.834	29451.919	3548.7	6395.138
	DO DHANBAD	6999.271	21804.728	23403.603	3969.8	1120.627
	TOTAL	27221.136	51766.562	52855.522	7518.5	7515.765
Aug-07	DO RANCHI	6395.138	51224.965	30218.113	3527.6	16096.909
	DO DHANBAD	1120.627	50567.602	30214.29	3799.1	10633.126
	TOTAL	7515.765	101792.567	60432.403	7326.7	26730.035
Sep-07	DO RANCHI	16096.909	50679.887	33166.771	3634.7	23114.982
	DO DHANBAD	10633.126	37581.77	32100.443	3798.2	14114.14
	TOTAL	26730.035	88261.064	65267.214	7432.9	37229.122
Oct-07	DO RANCHI	23114.982	41727.008	27978.333	3554.4	27983.772
	DO DHANBAD	14114.14	43559.598	26795.743	3583.9	20031.737
	TOTAL	37229.122	85286.606	54774.076	7138.3	48105.503
Nov-07	DO RANCHI	27983.772	17160.711	25094.818	3354.6	13100.621
	DO DHANBAD	20031.737	3778.944	21753.75	3371.9	1027.14
	TOTAL	48015.509	20939.655	46848.568	6726.5	14127.761
Dec-07	DO RANCHI	13100.621	27473.271	22494.217	3750.8	13279.625
	DO DHANBAD	1027.14	26324.218	10547.641	2373.5	10640.77
	TOTAL	14127.761	53797.489	33041.858	6124.3	23920.395
Jan-08	DO RANCHI	13279.625	29059.194	25057.507	2013.3	15499.083
	DO DHANBAD	10640.77	45656.954	31631.314	3755.1	14187.655
	TOTAL	23920.395	74716.148	56688.821	5768.4	29686.738
Feb-08	DO RANCHI	15499.083	46447.755	35481.554	2738.6	16362.546
	DO DHANBAD	14187.655	42004.66	27689.016	2165.3	19730.26
	TOTAL	29686.738	88452.415	63170.57	4906.9	36092.826
Mar-08	DO RANCHI	16362.546	51675.405	30513.221	2250.6	31722.051
	DO DHANBAD	19730.28	24658.731	21281.855	2406.9	18393.696
	TOTAL	36092.826	76334.136	51795.076	4657.5	50115.747

Sd/-
Manager (Comml.)

REGION—JHARKHAND

DISTRICT-WISE AVAILABILITY OF FOODGRAINS IN 2007-2008,
2008-09 2009-10 OF MDM
2008-2009

Fig.-In MT.

Month & Yr.	Name of District	O/B	Receipt	Issue against Various Schemes	Lifting of MDM	C/B
Apr. 08	DO RANCHI	31722.051	48129.729	29815.34	23.0	41621.753
	DO DHANBAD	18393.696	33869.626	26956.442	0.0	18594.928
	TOTAL	50115.747	81999.355	56771.782	23	60216.681
May. 08	DO RANCHI	41621.753	31246.009	28922.221	774.4	37653.267
	DO DHANBAD	18594.928	14731.821	18759.779	0.00	14239.003
	TOTAL	60216.681	45977.83	47682	774.4	51892.27
Jun. 08	DO RANCHI	37653.267	16257.374	27141.178	4419.9	22091.899
	DO DHANBAD	14239.003	19842.174	23004.911	1882.0	6498.549
	TOTAL	51892.27	36099.548	50146.089	6301.9	28590.448
Jul. 08	DO RANCHI	22091.899	37001.379	29960.31	2655.2	20878.315
	DO DHANBAD	6498.549	38687.098	24219.017	3625.5	12156.779
	TOTAL	28590.448	75688.477	54179.327	6280.7	33035.094
Aug. 08	DO RANCHI	20878.315	42893.025	33572.048	4220.0	19334.229
	DO DHANBAD	12156.779	37607.718	28205.477	4823.8	13391.611
	TOTAL	33035.094	80500.743	61777.525	9043.8	32725.84
Sep. 08	DO RANCHI	19334.229	55875.807	28674.945	6320.4	37746.379
	DO DHANBAD	13391.611	62500.79	34479.582	4947.1	23964.356
	TOTAL	32725.84	118376.597	63154.527	11267.5	61710.735
Oct. 08	DO RANCHI	37746.379	33176.898	23457.248	0	42959.771
	DO DHANBAD	23964.356	22931.169	21602.446	0	20790.585
	TOTAL	61710.735	56108.067	45059.694	0	63750.356
Nov. 08	DO RANCHI	42959.771	22987.443	28505.48	1543.1	32096.625
	DO DHANBAD	20790.585	44472.836	25792.759	2117.1	25998.327
	TOTAL	63750.356	67460.279	54298.239	3660.2	58094.952
Dec. 08	DO RANCHI	32096.625	44919.742	35007.824	11376.9	36180778
	DO DHANBAD	25998.327	32590.748	30929.232	8340.1	20420.331
	TOTAL	58094.952	77510.49	65937.056	19717.0	56601.109
Jan. 09	DO RANCHI	36180.778	29447.953	27210.22	209.7	33914.613
	DO DHANBAD	20420.331	53750.998	29731.096	1988.5	32733.228
	TOTAL	56601.109	83198.951	56941.316	2198.2	66647.841
Feb. 09	DO RANHI	33914.613	38659.659	27360.172	2156.7	40575.209
	DO DHANBAD	32733.228	30956.824	25853.448	2039.7	31182.405
	TOTAL	66647.841	69616.483	53213.62	4196.4	71757.614
Mar. 09	DO RANCHI	40575.209	28075.845	32750.77	2500.1	30935.57
	DO DHANBAD	31182.405	33658.318	26927.44	2990.1	35653.382
	TOTAL	71757.614	61734.163	59678.21	5490.2	66588.952

Sd/-
Manager (Comml.)

REGION—JHARKHAND

DISTRICT-WISE AVAILABILITY OF FOOD GRAINS IN 2007-2008,
2008-09, 2009-10 OF MDM
2009-2010

Fig.-In MT.

Month & Yr.	Name of District	O/B	Receipt	Issue against Various Scheme	Lifting of MDM	C/B
Apr. 08	DO RANCHI	30935.57	20790.901	8402.292	2029.15	42085.834
	DO DHANBAD	35653.382	22012.715	13749.707	558.25	42567.773
	TOTAL	66588.952	42803.616	22515.999	2587.4	84653.607
May. 09	DO RANCHI	42085.834	37312.268	38279.836	775.04	38156.89
	DO DHANBAD	42567.773	39207.501	37813.443	2912.2	36874.18
	TOTAL	84653.607	76519.769	76093.279	3687.24	75031.07
Jun. 09	DO RANCHI	38156.89	53763.011	36979.635	5766.27	49737.058
	DO DHANBAD	36874.18	64181.959	39513.098	6760.93	50700.237
	TOTAL	75031.07	117944.97	76492.733	12527.2	100437.295
Jul. 09	DO RANCHI	49737.058	36036.506	33493.314	0	46846.555
	DO DHANBAD	50700.237	26656.31	29420.696	0	41519.624
	TOTAL	100437.295	62692.816	62914.01	0	88366.179
Aug. 09	DO RANCHI	46846.555	46638.716	37559.971	6886.3	52105.338
	DO DHANBAD	41519.624	39322.496	38964.77	8414.203	34331.892
	TOTAL	88366.179	85961.212	76524.741	15300.741	86437.23
Sep. 09	DO RANCHI	52105.338	23963.274	31501.352	2967.55	40980.971
	DO DHANBAD	34331.892	33584.918	28694.987	3378.01	30384.389
	TOTAL	86437.23	57548.192	60196.339	6345.56	71365.36
Oct. 09	DO RANCHI	40980.971	32579.229	38750.656	331.65	29972.637
	DO DHANBAD	30384.389	46439.224	35505.207	4437.45	32977.927
	TOTAL	71365.36	7901.453	74255.863	7769.1	62950.564
Nov. 09	DO RANCHI	29972.637	40850.01	32445.926	3920.53	31674.575
	DO DHANBAD	32977.927	25734.545	27715.227	3379.588	23713.391
	TOTAL	62950.564	66584.555	60161.153	7300.118	55387.966
Dec. 09	DO RANCHI	31674.575	39546.91	35462.75	3066.92	35957.594
	DO DHANBAD	23713.391	25390.45	30968.45	3742.59	20930.422
	TOTAL	55387.966	64937.36	66431.2	6809.51	56888.02
Jan. 10	DO RANCHI	35957.87	35844.21	31866.63	3664.01	39935.45
	DO DHANBAD	20930.43	28234.16	29664.7	3535.39	19499.89
	TOTAL	56888.3	64078.37	61531.33	7199.4	59435.34
Feb. 10	DO RANCHI	39935.45	18660.34	31109.94	3590.4	27485.86
	DO DHANBAD	19499.89	33902.76	25311.77	4712.038	28090.88
	TOTAL	59435.34	52563.10	56421.71	8302.438	55576.74
Mar. 10	DO RANCHI	27485.86	42583.6	35069.87	2419.54	34999.59
	DO DHANBAD	28090.86	35377.26	34129.07	4003.2	29333.07
	TOTAL	55576.74	77960.86	69198.94	6422.74	64338.66

Sd/-
Manager (Comml.)

No. 8 & S./MDMS/2010-11

Date 30.9.2010

General Manager (Sales),
Food Corporation Of India,
Head Quarters.
New Delhi.

**Subject: Action taken on recommendations contained in 9th report of the Public
Accounts Committee on National Programme-Forwarding of details-Reg.**

Ref: Lr. No. 26/1/09-10/MDMS/Sale S-IX/Vol. II, Dated 10-8-10 of AGM (Sales),
FCI, HQ.

Kindly refer to the letter cited, requesting to furnish the information regarding
district-wise availability of foodgrains for the financial years 2007-08, 2008-09 &
2009-10. The required information received from the 9 district offices in Kerala region,
in the prescribed Performa is enclosed for information.

Sd/-
(K. T. Gracyamma)
Manager (Comml.)
General Manager

Copy to :

The Executive Director,
Food Corporation of India,
Zonal Office,
Chennai.

**DISTRICT OFFICE
TRIVANDRUM**

FOR FURTHER ACTION(I)

Sl. No.	Month	Opening Balance in FCI Godown	Received during	Release under various other Schemes	Release under MDMS	Closing Balance
1	2	3	4	5	6	7(3+4-5-6)
2007-2008						
1.	APR-07	20281	4941	6076	0	19138
2.	MAY		9793	6243	0	22682
3.	JUNE		14730	8768	302	28344
4.	JULY		2469	7224	302	23279
5.	AUGUST		14824	9115	302	28680
6.	SEPTEMBER		7598	7557	302	28416
7.	OCTOBER		0	6469	302	21629
8.	NOVEMBER		0	5796	302	15516
9.	DECEMBER		2491	7664	302	10035
10.	JANUARY	10035	7394	7222	302	9901
11.	FEBRUARY		14136	8043	302	15684
12.	MARCH		7493	8553	302	14319

1	2	3	4	5	6	7(3+4-5-6)
2008-2009						
13.	APRIL	14319	13467	7722	0	20064
14.	MAY		12705	10968	0	21801
15.	JUNE		12830	7258	1114	26259
16.	JULY		21676	7127	431	40370
17.	AUGUST		7651	6012	431	41580
18.	SEPTEMBER		5313	7390	431	39061
19.	OCTOBER		2540	6702	562	34337
20.	NOVEMBER		17914	6720	562	44969
21.	DECEMBER		5050	8747	741	40526
22.	JANUARY	40526	10245	8337	562	41866
23.	FEBRUARY		2505	10079	562	33726
24.	MARCH		7690	10236	0	31171
2009-10						
25.	APRIL	31171	10042	9515	0	31694
26.	MAY		5166	8745	0	28113
27.	JUNE		7430	10746	0	24793
28.	JULY		12583	10501	0	26857

1	2	3	4	5	6	7(3+4-5-6)
29.	AUGUST		13404	12079	0	28163
30.	SEPTEMBER		2562	6078	0	24631
31.	OCTOBER		17973	11549	0	31034
32.	NOVEMBER		10178	9679	832	30685
33.	DECEMBER		7649	13020	832	24482
34.	JAN-10	24482	20675	5951	832	38365
35.	FEBRUARY		15478	12017	832	40988
36.	MARCH		23100	11513	0	52607

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TRIVANDRUM

FOOD CORPORATION OF INDIA
DISTRICT OFFICE: TRIVANDRUM

NO. S&S.MDMS/AMT/2010-11

Dated: 28-9-2010

Sd/-

Area Manager
पी शान्दकुमार
P. Santhakumar
प्रबन्धक (डिपो)
Manager (Depot)

PCC TO

1. The General Manager (Kerala) Fci. Ro. Trivandrum.

AVAILABILITY OF FOODGRAINS WITH FCI MD, KOLLAM FOR MID-MEAL
SCHEME DURING THE PERIOD 2007 JANUARY TO MARCH-2010

(Figs. Rounded to Mts.)

Sl. No.	Month	OB in FCI Godown	Received during	Release under various other schemes	Release under MDMS	CB	Remarks
YEAR: 2007							
1.	Jan. 07	15909	4564	8018	185	12270	
2.	Feb. 07	12270	16309	9852	185	18542	
3.	Mar. 07	18542	10750	8838	370	20084	
4.	Apr. 07	20084	5279	7783	0	17580	
5.	May 07	17580	9178	8953	0	17805	
6.	Jun. 07	17805	18970	14277	260	22238	
7.	Jul. 07	22238	17535	10740	260	28773	
8.	Aug. 07	28773	12376	12445	260	28744	
9.	Sep. 07	28444	12087	8345	260	31926	
10.	Oct. 07	31926	699	7630	261	24734	
11.	Nov. 07	24734	6	6465	0	18275	
12.	Dec. 07	18275	10384	11890	260	16509	
YEAR: 2008							
1.	Jan. 08	16509	17351	12942	520	20398	
2.	Feb. 08	20398	12154	10898	0	21654	
3.	Mar. 08	21654	10216	11345	230	20295	
4.	Apr. 08	20295	19381	10733	0	28943	
5.	May 08	28943	8981	13384	0	24540	
6.	Jun. 08	24540	10167	10352	1098	23257	
7.	Jul. 08	23257	15571	10445	366	28017	
8.	Aug. 08	28017	12309	9621	366	30339	
9.	Sep. 08	30339	14530	11680	366	32823	
10.	Oct. 08	32823	2555	6903	439	28036	
11.	Nov. 08	28036	14085	10902	439	30780	
12.	Dec. 08	30780	10516	10443	0	30853	
YEAR: 2009							
1.	Jan. 09	30853	8942	9458	439	29898	
2.	Feb. 09	29898	6231	10135	439	25555	
3.	Mar. 09	25555	10744	12767	0	23532	
4.	Apr. 09	23532	11256	10794	0	23994	
5.	May 09	23994	14469	12616	0	25847	
6.	Jun. 09	25847	3443	9802	0	19488	
7.	Jul. 09	19488	11143	11276	0	19355	
8.	Aug. 09	19355	8688	12615	500	14928	
9.	Sep. 09	14928	10512	8796	500	16144	
10.	Oct. 09	16144	18787	12365	0	22566	
11.	Nov. 09	22566	15554	11507	500	26113	
12.	Dec. 09	26113	5083	9952	394	20850	
YEAR: 2010							
1.	Jan. 10	20850	16150	11856	470	24674	
2.	Feb. 10	24674	17267	10550	447	30944	
3.	Mar. 10	30944	20784	10743	517	40468	

No. S&S.32(2)/Sales/2011. Dated 23.09.2010
To: The Manager (Comml.), FCI, RO, Trivandrum

FOOD CORPORATION OF INDIA, DISTRICT OFFICE: ALAPPUZHA
ISO 9001 : 2008 Certified

Details showing the availability of Foodgrains (Rice) with FCI Alappuzha District
For MDMS during the period from April 2007 to March, 2010.

Sl. No.	Month	Opening balance in the FCI godown in Alappuzha District	Receipt	Total	Release under various other schemes	Release under MDMS	Closing balance
1	2	3	4	5	6	7	8
1.	04/2007	10611	3074	13685	4869	—	8816
2.	05/2007	8816	2996	11812	4827	—	6985
3.	06/2007	6985	14714	21699	7426	286	13987
4.	07/2007	13987	9204	23191	6900	286	16005
5.	08/2007	16005	9969	25974	6447	286	19241
6.	09/2007	19241	5613	24854	5754	286	18814
7.	10/2007	18814	1308	20122	4314	191	15617
8.	11/2007	15617	5452	21069	4687	191	16191
9.	12/2007	16191	2439	18630	5670	477	12483
10.	01/2008	12483	1851	14334	4801	191	9342
11.	02/2008	9342	6955	16297	5567	286	10444
12.	03/2008	10444	7262	17706	4837	342	12527
TOTAL			70837		66099	2822	
1.	04/2008	12527	9209	21736	5218	--	16518
2.	05/2008	16518	5760	22278	5673	--	16605
3.	06/2008	16605	6324	22929	5288	540	17101
4.	07/2008	17101	9527	26628	5994	805	19829
5.	08/2008	19829	6973	26802	5522	402	20878
6.	09/2008	20878	1248	22126	6042	402	15682
7.	10/2008	15682	3107	18789	4194	188	14407
8.	11/2008	14407	8893	23300	4596	855	17849
9.	12/2008	17849	1921	19770	5328	786	13656
10.	01/2009	13656	5719	19375	2956	521	15898
11.	02/2009	15898	6334	22232	6277	--	15955
12.	03/2009	15955	3166	19121	5140	--	13981
TOTAL			68181		62228	4499	
1.	04/2009	13981	1233	15214	4830	--	10384
2.	05/2009	10384	13771	24155	4803	--	19352
3.	06/2009	19352	2518	21870	3598	--	18272

1	2	3	4	5	6	7	8
4.	07/2009	18272	3840	22112	3608	--	18504
5.	08/2009	18504	1939	20443	3724	--	16719
6.	09/2009	16719	5019	21738	2409	1100	18229
7.	10/2009	18229	3818	22047	5405	90	16552
8.	11/2009	16552	2453	19005	2424	540	16041
9.	12/2009	16041	2590	18631	2138	611	15882
10.	01/2010	15882	2544	18426	3050	514	14862
11.	02/2010	14862	1310	16172	4802	488	10882
12.	03/2010	10882	9494	20376	3816	566	15994
TOTAL			50529		44607	3909	48516
GRAND TOTAL			189547		172934	11230	

FOOD CORPORATION OF INDIA, DISTRICT OFFICE: KOTTAYAM
ISO 9001 : 2008 CERTIFIED

Availability of Foodgrains with FCI for Mid-Day Meal Scheme. (Rice)

Name of the State Kerala (Revised)

Sl. No.	Month	Opening Balance in FCI godown in	Received during	Release under various other schemes	Release under MDMS	Closing balance
1	2	3	4	5	6	7
Financial Year 2007-08						
1.	Apr. 07	11726.599	3124.889	4453.146	0	10398.342
2.	May 07	10398.342	2401.738	3228.559	0	9517.521
3.	Jun. 07	9517.521	7875.003	9948.588	330.800	7113.136
4.	Jul. 07	7113.136	2699.473	5327.435	330.800	4154.374
5.	Aug. 07	4154.374	10505.719	6754.375	330.800	7574.918
6.	Sep. 07	7574.918	6480.256	5472.844	0	8582.330
7.	Oct. 07	8582.330	1900.301	3969.301	661.600	5851.730
8.	Nov. 07	5851.730	3454.466	4743.250	330.800	4232.146
9.	Dec. 07	4232.146	7454.202	5401.914	330.800	5953.634
10.	Jan. 07	5953.634	7051.770	4481.665	330.800	8192.939
11.	Feb. 07	8192.939	6251.014	5629.809	144.560	8669.584
12.	Mar. 07	8669.584	2791.600	4498.106	484.980	6478.098
Financial Year 2008-09						
1.	Apr. 08	6478.098	5746.645	5473.968	0	6750.775
2.	May 08	6750.775	7454.373	6517.206	0	7687.942
3.	Jun. 08	7689.942	5117.706	5111.098	255.612	7440.938
4.	Jul. 08	7440.938	7908.601	6018.413	725.790	8605.336
5.	Aug. 08	8605.336	6402.392	5708.048	466.690	8832.990
6.	Sep. 08	8832.990	6976.773	6370.143	466.670	8972.950
7.	Oct. 08	8972.950	3839.168	4500.992	475.220	7835.906
8.	Nov. 08	7835.906	7553.376	4647.527	475.220	10266.535
9.	Dec. 08	10266.535	4373.865	5261.538	1360.568	8018.294
10.	Jan. 08	8018.294	9110.431	2995.690	475.220	13657.815
11.	Feb. 08	13657.815	5674.391	5951.439	0	13370.767
12.	Mar. 08	13370.767	2783.601	5701.583	0	10452.785
Financial Year 2009-10						
1.	Apr. 09	10452.785	6194.431	4781.126	0	11866.090
2.	May 09	11866.090	5145.563	4880.098	0	12131.555
3.	Jun. 09	12131.555	2368.199	4422.304	0	10077.450

1	2	3	4	5	6	7
4.	Jul. 09	10077.450	5464.992	2645.442	0	12897.000
5.	Aug. 09	12897.000	5148.200	5042.045	0	13003.155
6.	Sep. 09	13003.155	3738.695	2872.815	1707.020	12162.015
7.	Oct. 09	12162.015	6763.886	6061.346	0	12864.555
8.	Nov. 09	12864.555	7688.060	2193.232	561.960	17797.423
9.	Dec. 09	17797.423	3620.597	3543.185	454.920	17419.915
10.	Jan. 09	17419.915	3609.785	4211.647	535.200	16282.853
11.	Feb. 09	16282.853	2122.365	5160.482	508.440	12736.296
12.	Mar. 09	12736.296	4534.245	5942.507	588.720	10739.314

No. FCI/CW/SA/2010-11 dt. 23/9/10

Sd/-

Manager (Depot)

Food Corpn. of India, Kottayam

To,

The Manager (Comml.)
Regional Office,
Trivandrum.

FOOD CORPORATION OF INDIA, DISTRICT OFFICE: KOCHI-11
Availability of Foodgrains with Food Corporation of India
for Mid-day-Meal Scheme for the years 2007-08, 2008-09 and 2009-10

Name of the State :— Kerala

Name of the District :— Ernakulam (Kochi)

Sl. No.	Month	Opening Balance in FCI godown in Bid Rice	Received during	Release under various other Schemes/ Despatch	Release under MDMS	Closing Balance IN RICE
1	2	3	4	5	6	7
2007						
1.	January	7514	2439	4254	201	5498
2.	February	5492	4859	4289	201	5861
3.	March	5861	4959	2917	201	7702
4.	April	7640	2442	3253	0	6829
5.	May	6829	2384	1566	0	7647
6.	June	7647	9824	3301	258	13912
7.	July	13912	7385	2763	258	18276
8.	August	18276	4978	4434	258	18562
9.	September	18562	7483	3270	258	22517
10.	October	22517	0	3684	258	18575
11.	November	18575	0	3940	258	14377
12.	December	14377	0	6343	258	7776
2008						
1.	January	7776	0	2027	258	5491
2.	February	5491	0	983	251	4257
3.	March	4257	7487	5310	251	6183
4.	April	6183	2488	1355	0	7316
5.	May	7316	11201	6354	0	12163
6.	June	12163	7641	3655	732	15417
7.	July	15417	5050	5787	732	13948
8.	August	13948	6274	4933	366	14924
9.	September	14924	2546	7391	366	9713
10.	October	9713	0	3652	0	6061
11.	November	6061	15238	4471	642	16186
12.	December	16186	7646	5808	509	17515
2009						
1.	January	17515	5188	3700	244	18759
2.	February	18759	7668	4786	265	21376
3.	March	21376	5043	4559	0	21860

1	2	3	4	5	6	7
4.	April	21860	2512	4258	0	20114
5.	May	20114	7568	6281	0	21401
6.	June	21401	2530	3231	0	20700
7.	July	20700	5066	3444	0	22322
8.	August	22322	7642	2573	81	27310
9.	September	27310	5034	4919	1219	26206
1.0	October	26206	5029	6906	0	24329
11.	November	24329	5741	1683	471	27916
12.	December	27916	7520	6344	852	28240
	2010					
1.	January	28240	5180	1180	449	31791
2.	February	31791	5174	8340	426	28199
3.	March	28199	7727	6509	338	29079
4.	April	29079	5063	1907	0	32235
5.	May	32235	2320	2349	0	32206
6.	June	32206	2587	2890	313	31590
7.	July	31590	8516	3378	0	36728
8.	August	36728	2202	5003	1051	32876

Sd/-
Area Manager

FOOD CORPORATION OF INDIA

DISTRICT OFFICE

MULAKUNNATHUKAVU TRICHUR

Availability of Foodgrains with Food Corporation of India for Mid-day Meal Scheme

Name of the State:— Kerala

Financial Year 2007-2008

Sl. No.	Month	Opening Balance in the FCI godowns in MT	Received during	S/Gain	Release under various other schemes	Release under MDMS	S/Loss	Closing Balance
1	2	3	4	5	6	7	8	9=3+4-5-6
1.	Apr. 07	25810	5856	1	5024	0	9	26634
2.	May 07	26634	4850	0	5567	0	19	25898
3.	Jun. 07	25898	14502	3	7685	291	22	32405
4.	Jul. 07	32405	4855	7	5473	291	7	31496
5.	Aug. 07	31496	13713	10	6748	291	15	38165
6.	Sep. 07	38165	9857	13	5611	291	9	42124
7.	Oct. 07	42124	1241	16	7186	291	9	35895
8.	Nov. 07	35895	0	8	5759	291	2	29851
9.	Dec. 07	29851	0	6	9786	291	19	19761
10.	Jan. 07	19761	3989	1	7827	291	24	15609
11.	Feb. 07	15609	12292	1	7197	287	28	20390
12.	Mar. 07	20390	4976	1	7015	187	12	18153

FOOD CORPORATION OF INDIA
DISTRICT OFFICE
MULAKUNNATHUKAVU

Availability of Foodgrains with Food Corporation of India for Mid-day Meal Scheme

Name of the State — Kerala

Financial Year 2008-2009

Sl. No.	Month	Opening Balance in the FCI godowns in MT	Received during	S/Gain	Release under various other Schemes	Release under MDMS	S/Loss	Closing Balance
1	2	3	4	5	6	7	8	9=3+4-5-6
1.	Apr. 08	18153	7360	1	4437	0	5	21072
2.	May 08	21072	3090	4	7561	0	10	16595
3.	Jun. 08	16595	7764	3	4305	1080	8	18969
4.	Jul. 08	18969	12714	1	6595	573	9	24507
5.	Aug. 08	24507	7767	1	5645	414	8	26208
6.	Sep. 08	26208	3792	1	6279	413	11	23298
7.	Oct. 08	23298	0	0	4872	588	16	17822
8.	Nov. 08	17822	18013	0	4943	588	15	30289
9.	Dec. 08	30289	5130	0	5190	588	25	29616
10.	Jan. 08	29616	1253	0	3133	588	14	27134
11.	Feb. 08	27134	5156	0	6349	322	36	25583
12.	Mar. 08	25583	5087	0	5271	0	18	25381

FOOD CORPORATION OF INDIA
DISTRICT OFFICE
MULAKUNNATHUKAVU

Availability of Foodgrains with Food Corporation of India for Mid-day Meal Scheme

Name of the State — Kerala

Financial Year 2009-2010

Sl. No.	Month	Opening Balance in the FCI godowns in MT	Received during	S/Gain	Release under various other Schemes	Release under MDMS	S/Loss	Closing Balance
1	2	3	4	5	6	7	8	9
								7=3+4-5-6
1.	Apr. 09	25381	10225	0	4680	0	15	30911
2.	May 09	30911	6301	0	4960	0	24	32228
3.	Jun. 09	32228	0	0	4420	0	23	27785
4.	Jul. 09	27785	0	0	3870	0	15	23900
5.	Aug. 09	23900	7504	0	4764	0	25	26615
6.	Sep. 09	26615	7421	0	4276	1150	26	28584
7.	Oct. 09	28584	7636	0	5205	249	16	30750
8.	Nov. 09	30750	2603	0	3002	514	11	29826
9.	Dec. 09	29826	0	0	3181	416	5	26224
10.	Jan. 10	26224	12675	0	4176	490	8	34225
11.	Feb. 10	34225	19228	0	5128	465	11	47849
12.	Mar. 10	47849	9279	0	5242	538	13	51335

FOODCORP

TVM

Availability of Foodgrains with Food Corporation of India for
Mid-Day Meal Scheme

Name of the District — Palakkad

Name of the Depot — Palakkad

Sl. No.	Month	Opening Balance	Receipt	Despatch	Issues	MDMS	Total	S/L	Closing Balance
1.	Jan. 07	19397	4862		4607	829	5436	-16	18807
2.	Feb. 07	18807	7272		5650	829	6479	-23	19577
3.	Mar. 07	19577	2318		4860		4860	-12	17023
4.	Apr. 07	17023	15876		4482		4482	-5	28412
5.	May. 07	28412	7134		3887		3887	-2	31657
6.	Jun. 07	31657	12580		5713	1069	6782	-5	37450
7.	Jul. 07	37450	5180	1981	3727	1069	4796	-5	35848
8.	Aug. 07	35848	8947		8299	1070	9369	37	35463
9.	Sep. 07	35463	4486		5327	1070	6397	31	33583
10.	Oct. 07	33583			5811	906	6717	15	26881
11.	Nov. 07	26881		1882	6039	1233	7272	35	17762
12.	Dec. 07	17762	4935	2003	7013	1069	8082	-8	12604
TOTAL			73590	5866	65415	9144	74559		

Sl. No.	Month	Opening Balance	Receipt	Despatch	Issues	MDMS	Total	S/L	Closing Balance
1.	Jan. 08	12604	2552		4398	1069	5467	-17	9672
2.	Feb. 08	9672	5502		6525	1053	7578	-20	7576
3.	Mar. 08	7576	9852		8920	1050	9970	-17	7441
4.	Apr. 08	7441	7962		6219		6219	-13	9171
5.	May. 08	9171	7702	941	7262		8203	-23	8647
6.	Jun. 08	8647	9859		4963	2008	6971	-10	11525
7.	Jul. 08	11525	24547		6703	2147	8850	-2	27220
8.	Aug. 08	27220	7822		5032	1518	6550	-3	28489
9.	Sep. 08	28489	5402		6970	1518	8488	-24	25379
10.	Oct. 08	25379	1543		4393	1517	5910	-8	21004
11.	Nov. 08	21004	13157		5078	1181	6259	-9	27893
12.	Dec. 08	27893	5897		5187	3771	8958	-12	24820

Sl. No.	Month	Opening Balance	Receipt	Despatch	Issues	MDMS	Total	S/L	Closing Balance
1.	Jan. 09	24820	12084		3438	1517	4955	-9	31940
2.	Feb. 09	31940	7276		7108	94	7202	-22	31992
3.	Mar. 09	31992	7860		6737		6737	-24	33091
4.	Apr. 09	33091	5110		4710		4710	-16	33475
5.	May. 09	33475	5114		5190		5190	-15	33384
6.	Jun. 09	33384	1618	3989	4635		4635	-15	26363
7.	Jul. 09	26363	5634		4100		4100	-15	27932
8.	Aug. 09	27932	6209		5084		5084	-16	29041
9.	Sep. 09	29041	5011		4994	3017	8011	-30	26011
10.	Oct. 09	26011	13346	2814	4655	1473	6128	-14	30401
11.	Nov. 09	30401	6446	1943	1456	1990	3446	-9	31449
12.	Dec. 09	31449	3283	930	3458	1702	5160	-3	28639
13.	Jan. 09	28639	3886		2156	3552	5708	-7	31760
14.	Feb. 09	31760	5177		5074	2430	7504	-11	29422
15.	Mar. 09	29422	17831		4502	123	4625	-6	42622
16.	Apr. 09	42622	6422		1409		1409	-3	47632
17.	May. 09	47632	5358	1871	1140		1140	-7	49972

No. S&S/St. A/C/PGT/2010 Dated 16.09.2010

FOODCORP
PALAKKAD

Sd/-
Area Manager
C. Muraleedharan
Manager (D)

PCC TO:

The General Manager (Kerala),
Food Corporation of India,
Regional Office, Trivandrum.

w.r.t. R.O. FOX NO. S&S/MDMS/2010-11 Dt. 02.09.2010

Statement showing the details of availability of foodgrains with FCI for Mid-day-Meals

Financial Year 2007-08

Name of the State— Kerala

Sl. No.	Month	Opening Balance	Receipt+Storage Gain+Other	Issue+Storage Loss+Other	MDMS	Closing Balance
1.	April 2007	32473	14665	14027	0	33111
2.	May 2007	33111	13044	16390	0	29765
3.	June 2007	29765	38387	22435	560	45157
4.	July 2007	45157	13961	15228	560	43330
5.	August 2007	43330	23963	18178	560	48555
6.	September 2007	48555	18400	15915	560	50480
7.	October 2007	50480	8019	15232	560	42707
8.	November 2007	42707	4629	16341	560	30435
9.	December 2007	30435	16530	17878	560	28527
10.	January 2008	28527	23292	23334	560	27925
11.	February 2008	27925	23892	21122	471	30224
12.	March 2008	30224	11600	21190	471	20163

No. STO-8/S&S(3)/MDMS/WH/2010-11

Date : 20.09.2010

Sd/-

Manager (Depot)
FCI : FSD WEST HILL
For Area Manager
T.K. Kunhoothy
Manager (QC)

TO,
The Asstt. General Manager (Comml.),
Food Corporation of India.....
Regional Office, Trivandrum.
w.r.t. R.O. Fax No. S&S/MDMS/2010-11 Dt. 02.09.2010

Copy to,

The Manager (A/Cs). FCI: DO: West Hill.

Statement showing the details of availability of foodgrains with FCI for Mid-day Meals

Name of the State— Kerala Financial Year : 2008-09

Sl. No.	Month	Opening Balance	Receipt+Storage Gain+Other	Issue+Storage Loss+Other	MDMS	Closing Balance
1.	April 2008	20163	12593	14356	0	18400
2.	May 2008	18400	22638	20895	0	20143
3.	June 2008	20143	18440	14928	2150	21505
4.	July 2008	21505	25848	14618	773	31962
5.	August 2008	31962	16624	13457	773	34356
6.	September 2008	34356	9087	12924	773	29746
7.	October 2008	29746	8200	14417	599	22930
8.	November 2008	22930	29154	15699	1122	35263
9.	December 2008	35263	17078	16710	671	34960
10.	January 2009	34960	20157	16318	861	37938
11.	February 2009	37938	22851	18264	562	41963
12.	March 2009	41963	16426	21684	0	36705

No. STO-8/S&S(3)/MDMS/WH/2010-11

Date : 20.09.2010

TO,

The Asstt. General Manager (Comml.),

Food Corporation of India.....

Regional Office, Trivandrum.

w.r.t. R.O. Fax No. S&S/MDMS/2010-11 Dt. 02.09.2010

Copy to,

The Manager (A/Cs). FCI: DO: West Hill.

Sd/-

Manager (Depot)

FCI : FSD WEST HILL

For Area Manager

T.K. Kunhoo

Manager (QC)

Food Corporation of India
District Office Calicut
ISO 9001 : 2008 Certified

Statement showing the details of availability of foodgrains with FCI for Mid-day Meals

Name of the State—Kerala		Financial Year : 2009-10				
Sl. No.	Month	Opening Balance	Receipt+Storage Gain+Other	Issue+Storage Loss+Other	MDMS	Closing Balance
1.	April 2009	36705	25603	1782	0	44526
2.	May 2009	44526	17240	19360	0	42406
3.	June 2009	42406	11097	18083	974	34446
4.	July 2009	34446	13276	17884	0	29838
5.	August 2009	29838	20030	24495	740	24633
6.	September 2009	24633	18804	15623	2080	25734
7.	October 2009	25734	28535	17384	848	36037
8.	November 2009	36037	13045	15109	945	33028
9.	December 2009	33028	12805	20049	939	24845
10.	January 2010	24845	34964	17501	992	41316
11.	February 2010	41316	26575	16942	942	50007
12.	March 2010	50007	27221	20206	1091	55931

No. STO-8/S&S(3)/MDMS/WH/2010-11

Date : 20.09.2010

Sd/-

Manager (Depot)
FCI : FSD WEST HILL
For Area Manager
T.K. Kunhoothy
Manager (QC)

TO,
The Asstt. General Manager (Comm.),
Food Corporation of India.....
Regional Office, Trivandrum.
w.r.t. R.O. Fax No. S&S/MDMS/2010-11 Dt. 02.09.2010
Copy to,

The Manager (CA/Cs), FCI: DO: West Hill.

THE FOOD CORPORATION OF INDIA DISTRICT OFFICE, MUZHAPPILANGAD, KANNUR

Availability of foodgrains with Food Corporation of India for Mid-Day Meal Scheme

Name of the District : KANNUR

Year : 2007

Sl.No.	Month	OB in FCI Godown in	Received during	Release under various other schemes	Release under MDMS	CB	Remarks
1.	Jan. 07	14468.810000	12625.793000	7673.375000	369.588000	19051.640000	
2.	Feb. 07	19051.640000	7398.689000	7614.254000	369.588000	18466.487000	
3.	Mar. 07	18466.487000	9933.454000	7363.151000	5.508000	21031.282000	
4.	Apr. 07	21031.282000	8100.212000	6783.536000	0.000000	22347.958000	
5.	May 07	22347.958000	11816.578000	6905.420000	0.000000	27259.116000	
6.	Jun. 07	27259.116000	12734.384000	10989.475000	503.908000	28500.117000	
7.	Jul. 07	28500.117000	2590.643000	7281.807000	503.908000	23305.045000	
8.	Aug. 07	23305.045000	15213.912000	9813.589000	503.908000	28201.460000	
9.	Sep. 07	28201.460000	10055.427000	7431.759000	503.908000	30321.220000	
10.	Oct. 07	30321.220000	2499.601000	8591.077000	503.908000	23725.836000	
11.	Nov. 07	23725.836000	2493.346000	8291.487000	503.908000	17423.787000	
12.	Dec. 07	17423.787000	10009.165000	8641.327000	503.908000	18287.717000	
Total.		274102.758000	105471.204000	97380.257000	4272.040000	277921.665000	

Name of the District—KANNUR

Year : 2008

Sl. No.	Month	OB in FCI	Godown in	Received during	Release under various other schemes	Release under MDMS	CB	Remarks
1.	Jan. 08	18287.717000		9962.038000	7172.546000	503.908000	20573.301000	
2.	Feb. 08	20573.301000		7353.547000	10518.146000	485.108000	16923.594000	
3.	Mar. 08	16923.594000		7426.121000	8880.724000	482.798000	14986.193000	
4.	Apr. 08	14986.193000		11081.301000	6604.345000	0.000000	19463.149000	
5.	May 08	19463.149000		17547.208000	10156.376000	0.000000	26853.981000	
6.	Jun. 08	26853.981000		7440.099000	6231.738000	2136.050000	25926.292000	
7.	Jul. 08	25926.292000		12655.184000	6247.035000	712.010000	31622.431000	
8.	Aug. 08	31622.431000		5169.689000	5136.591000	712.010000	30943.519000	
9.	Sep. 08	30943.519000		2545.894000	5776.768000	704.660000	27007.985000	
10.	Oct. 08	27007.985000		5173.598000	5645.353000	352.913000	26183.317000	
11.	Nov. 08	26183.317000		13047.225000	6861.216000	1055.749000	31313.577000	
12.	Dec. 08	31313.577000		2569.497000	7631.015000	713.053000	25539.006000	
TOTAL		290085.056000		101971.401000	86861.853000	7858.259000	297336.345000	

Name of the District — KANNUR

Year : 2009

Sl. No.	Month	OB in FCI Godown in	Received during	Release under various other schemes	Release under MDMS	CB	Remarks
1.	Jan. 09	25539.006000	7637.129000	7487.077000	713.053000	24976.005000	
2.	Feb. 09	24976.005000	7743.234000	8610.031000	396.096000	23713.112000	
3.	Mar. 09	23713.112000	11768.867000	10775.852000	7.360000	24698.767000	
4.	Apr. 09	24698.767000	10362.137000	8096.143000	0.000000	26964.761000	
5.	May 09	26964.761000	1542.223000	8464.969000	0.000000	20042.015000	
6.	Jun. 09	20042.015000	10033.930000	8239.930000	369.436000	21466.579000	
7.	Jul. 09	21466.579000	8805.501000	9071.763000	0.000000	21200.317000	
8.	Aug. 09	21200.317000	13896.239000	11584.353000	8.340000	23503.863000	
9.	Sep. 09	23503.863000	12851.227000	9255.248000	2598.340000	24501.502000	
10.	Oct. 09	24501.502000	5174.167000	9412.684000	856.490000	19406.495000	
11.	Nov. 09	19406.495000	10171.729000	8079.835000	556.640000	20941.749000	
12.	Dec. 09	20941.749000	9013.923000	12513.467000	1143.660000	16298.545000	
TOTAL:		276954.171000	109000.306000	111591.352000	6649.415000	267713.710000	

Name of the District — KANNUR

Year : 2010

Sl. No.	Month	OB in FCI Godown in	Received during	Release under various other schemes	Release under MDMS	C/B	Remarks
1.	Jan. 10	16298.545000	12570.995000	9684.612000	786.390000	18398.538000	
2.	Feb. 10	18398.538000	15256.039000	9257.607000	490.350000	23906.620000	
3.	Mar. 10	73906.620000	21223.776000	9815.540000	780.785000	84534.071000	
TOTAL		108603.703000	49050.810000	28757.759000	2057.525000	126839.229000	

Prasad Golla
General Manager (Bihar)

FOOD CORPORATION OF INDIA, REGIONAL OFFICE, PATNA
(ISO 9001: 2008 Certified)

D.O. No. S&S/Mid Day Meal/2010-11
Dated: 28th September, 2010

Subject: Action taken on recommendations contained in 9th report of Public Accounts Committee (15th Lok Sabha) on National Programme for nutritional support to primary education (MDM)

Kindly refer to your D.O. No. D-25(23)/MDM/2009-10—Com dated 17/21.09.2010 on subject cited above.

As directed, the required information in respect of Bihar Region for the year 2007-2008, 2008-09 and 2009-10 is submitted herewith in the proforma provided by FCI Headquarter for kind perusal and needful.

Your sincerely,
Sd/-
(Prasad Golla)

Encl: As above

Shri Sushil Nagpal,
Executive Director (EZ),
FCI, Kolkata.

Copy to:

The General Manager (Sales),
FCI, HQ New Delhi.....along with a copy of the information in the prescribed proforma.

Sd/-
General Manager (R)

AVAILABILITY OF FOODGRAINS WITH FCI FOR MID-DAY MEAL
DURING 2007-08 TO 2009-10

(Fig. in MT.)

District	Month	Opening Balance In FCI Godown	Received during the month	Release under various scheme	Release under MDM	Closing balance
1	2	3	4	5	6	7
Patna	April' 09	76331.60	28363.40	11139.10	1750.60	78744.00
	May' 09	78744.00	23283.30	10413.10	1780.50	79623.60
	June' 09	79623.60	29127.80	12419.90	3080.40	83128.40
	July' 09	83128.40	20689.80	17725.60	0.00	78259.10
	Aug.' 09	78259.10	33016.00	14386.90	3329.80	84495.50
	Sept.' 09	84495.50	15446.40	15573.20	4628.30	74400.10
	Oct.' 09	74400.10	23757.30	17312.30	374.80	76208.00
	Nov.' 09	76208.00	17092.60	16290.60	1798.00	74680.50
	Dec.' 09	74680.50	32880.40	16760.70	6636.10	83417.20
	Jan.' 10	83417.20	9247.60	14244.60	1231.40	76828.20
	Feb.' 10	76828.20	33397.30	16199.10	2541.90	91107.00
	March' 10	91107.00	41558.00	19269.90	4304.60	98149.70
	Gaya	April' 09	722036.78	188301.53	147216.11	28546.05
May' 09		674405.12	203381.82	128530.89	24005.83	725250.22
June' 09		661756.35	559426.26	126048.84	26449.63	1068684.14
July' 09		630526.65	345059.62	200395.59	0.00	775190.68
Aug.' 09		623772.08	361987.15	167868.47	34559.81	783330.95
Sept.' 09		669854.50	58059.67	291083.14	106601.68	330229.35
Oct.' 09		530187.83	118411.86	144391.38	19431.19	484777.12
Nov.' 09		483624.32	6669.54	151170.74	18967.21	320155.91
Dec.' 09		318627.74	109442.29	134340.46	32595.41	261134.15
Jan.' 10		514744.36	88514.10	157218.95	31851.42	414188.08
Feb.' 10		217700.70	682286.04	158416.23	37404.53	704165.98
March' 10		494621.58	640956.00	178308.68	34909.52	922359.38
Bhagalpur		April' 09	8774.00	4759.00	2999.00	0.00
	May' 09	10534.00	5810.00	4586.00	959.00	10799.00
	June' 09	10799.00	5042.00	4406.00	3308.00	8127.00
	July' 09	8127.00	3928.00	7738.00	0.00	4317.00
	Aug.' 09	4317.00	11510.00	6193.00	1889.00	7745.00
	Sept.' 09	7745.00	7333.00	5680.00	2168.00	7230.00
	Oct.' 09	7230.00	7219.00	9537.00	278.00	4637.00
	Nov.' 09	4637.00	5356.00	5455.00	1320.00	3218.00
	Dec.' 09	3218.00	3227.00	2751.00	2249.00	1445.00
	Jan.' 10	1445.00	8689.00	5904.00	0.00	4230.00
	Feb.' 10	4230.00	15861.00	7135.00	1912.00	11047.00
	March' 10	11047.00	11277.00	6847.00	3392.00	12085.00
	Chapra	April' 09	10863.84	12149.63	7390.99	623.75
May' 09		14998.73	11371.05	8901.35	1222.53	16245.90
June' 09		16245.90	12518.92	9884.20	5670.00	13210.73
July' 09		13210.73	15768.77	16563.29	0.00	12416.45

1	2	3	4	5	6	7
	Aug.' 09	12416.45	14687.62	11811.81	1722.08	13570.15
	Sept.' 09	13570.15	5294.71	10560.01	2783.24	4521.62
	Oct.' 09	4521.62	15975.47	14421.78	534.27	5541.61
	Nov.' 09	5541.61	5563.82	4869.05	2364.40	3771.97
	Dec.' 09	3771.97	24181.96	14186.92	6715.48	6705.84
	Jan.' 10	6705.84	17801.03	17961.21	80.26	6465.40
	Feb.' 10	6465.40	20266.01	13619.51	2923.41	10188.48
	March' 10	10188.48	24257.50	12834.68	54.96	16113.76
Mujaffarpur	April' 09	125606.03	5261.07	22543.61	10286.79	98036.71
	May' 09	98036.71	12282.50	78950.12	13859.68	17509.40
	June' 09	17509.40	190167.71	97173.27	25818.24	84685.60
	July' 09	84685.60	99687.23	117298.17	0.00	67074.66
	Aug.' 09	67074.66	125078.92	89256.74	18468.64	84428.20
	Sept.' 09	84428.20	175530.65	110520.93	27477.19	121960.72
	Oct.' 09	121960.72	107227.16	131134.27	7231.06	90822.56
	Nov.' 09	90822.56	91048.62	120180.06	5621.16	56069.96
	Dec.' 09	56069.96	212865.92	129084.88	37472.38	102378.62
	Jan.' 10	102372.62	139435.62	163264.14	8758.96	69791.13
	Feb.' 10	69791.13	306566.61	166413.19	19910.13	190034.43
	March' 10	190034.43	159059.65	158878.70	31776.74	158438.63
Motihari	April' 09	27394.12	91943.54	58340.58	429.21	60567.83
	May' 09	60567.83	106782.77	120621.25	13628.43	33100.93
	June' 09	33100.93	150475.29	139942.79	20712.94	22920.48
	July' 09	22920.48	198154.15	144787.61	0.00	76287.02
	Aug.' 09	76287.02	132950.45	112058.20	0.00	97179.27
	Sept.' 09	97179.27	107784.14	94250.89	46584.59	64127.93
	Oct.' 09	64127.93	148039.68	103987.59	0.00	107180.01
	Nov.' 09	107180.01	93867.86	137166.67	8756.97	55124.23
	Dec.' 09	55124.23	127639.76	109034.80	28585.58	45143.61
	Jan.' 10	45143.61	199013.95	125941.54	0.00	118216.02
	Feb.' 10	118216.02	165659.83	156591.48	23116.55	104167.82
	March' 10	104167.82	183614.67	132949.85	30780.36	124052.28
Darbhanga	April' 09	333.53	2091.05	1319.39	453.62	72.45
	May' 09	72.45	2754.73	2529.43	277.91	16.12
	June' 09	16.12	6140.47	4424.82	277.91	1453.86
	July' 09	1453.86	4566.98	5731.40	0.00	285.32
	Aug.' 09	285.32	4078.93	3515.19	391.03	455.28
	Sept.' 09	455.28	764.33	1042.49	164.43	11.58
	Oct.' 09	11.58	482.87	477.97	0.00	16.44
	Nov.' 09	16.44	1838.12	771.21	28.79	1054.53
	Dec.' 09	1054.53	1449.23	1719.84	753.27	29.87
	Jan.' 10	29.87	3904.72	2419.71	448.84	1372.26
	Feb.' 10	1372.26	6330.29	4907.63	1036.24	1754.14
	March' 10	1754.14	3271.47	2284.03	491.73	2247.44
Madhubani	April' 09	461.20	116.97	508.16	0.00	69.30
	May' 09	69.30	1422.92	1223.49	206.63	58.46

1	2	3	4	5	6	7
	June' 09	58.46	1986.01	1643.69	206.63	193.78
	July' 09	193.78	604.58	750.44	0.00	47.41
	Aug.' 09	47.41	845.78	485.43	309.83	97.72
	Sept.' 09	97.72	1324.86	913.67	466.17	42.49
	Oct.' 09	42.49	1461.38	913.52	496.69	93.23
	Nov.' 09	93.23	1215.87	69.56	217.58	1021.80
	Dec.' 09	1021.80	1462.01	665.07	764.00	1054.63
	Jan.' 10	1054.63	1287.90	1038.43	0.00	1303.63
	Feb.' 10	1303.63	1980.24	1192.99	394.59	1695.95
	March' 10	1695.95	8812.50	4583.95	114.25	5808.56
Purnea	April' 09	29051.00	5123.00	5152.00	50.00	28972.00
	May' 09	28972.00	36021.00	3388.00	5873.00	23310.00
	June' 09	23310.00	12538.00	8571.00	855.00	26412.00
	July' 09	26412.00	7018.00	13150.00	0.00	20242.00
	Aug.' 09	20242.00	8125.00	11750.00	3566.00	13037.00
	Sept.- 09	13037.00	16398.00	9239.00	3293.00	16397.00
	Oct.' 09	16397.00	16798.00	15461.00	1858.00	15862.00
	Nov.' 09	15862.00	12246.00	15298.00	1800.00	10989.00
	Dec.' 09	10989.00	25932.00	9644.00	2508.00	24763.00
	Jan.' 10	24763.00	11796.00	12694.00	2769.00	19239.00
	Feb.' 10	19239.00	25894.00	13890.00	2715.00	28511.00
	March' 10	28511.00	9543.00	12811.00	2619.00	22617.00
Saharsa	April' 09	99426.79	14243.48	41115.52	0.00	71806.27
	May' 09	71806.27	37027.98	43692.34	71131.34	42434.15
	June' 09	42434.15	72360.78	42969.42	10464.79	30113.88
	July' 09	30113.88	39276.69	50962.67	0.00	2788.18
	Aug.' 09	2788.18	112938.93	40097.91	6771.69	24668.30
	Sept.' 09	24668.30	169950.76	54845.21	4234.80	58229.15
	Oct.' 09	58229.15	85309.30	57488.19	4234.80	33761.37
	Nov.' 09	33761.37	119480.24	55125.16	4234.80	30867.12
	Dec.' 09	30867.12	134541.49	68298.82	4234.80	27231.87
	Jan.' 10	27231.87	26687.30	75080.90	1449.30	81900.03
	Feb.' 10	81900.03	93735.58	60949.52	2871.80	69256.50
	March' 10	69256.50	142163.30	74269.46	8382.77	58197.80
Samastipur	April' 09	21090.50	12043.30	9750.10	823.30	22560.40
	May' 09	22560.40	11106.20	13245.40	1529.10	18892.10
	June' 09	18892.10	13980.80	14196.20	3130.40	15546.30
	July' 09	15546.30	16740.50	20257.10	0.00	12030.10
	Aug.' 09	12030.10	23657.70	11425.60	1203.10	23059.10
	Sept.' 09	23059.10	9440.00	11113.00	1911.30	18924.80
	Oct.' 09	18924.80	12269.00	8224.00	222.00	19347.80
	Nov.' 09	19347.80	10438.00	14522.10	2217.30	13046.40
	Dec.' 09	13046.40	11844.20	10850.10	2745.90	11294.60
	Jan.' 10	11294.60	18960.20	11280.80	52.80	18921.20
	Feb.' 10	18921.20	13622.90	14063.60	640.80	16839.70
	March' 10	16839.70	23708.40	13543.30	3457.40	24147.40

AVAILABILITY OF FOOD GRAINS WITH FCI FOR MID-DAY MEAL SCHEME
DURING 2007-08 TO 2009-10

(Fig. in MT.)

District	Month	Opening Balance In FCI godown	Received during the month	Release under various scheme	Release under MDM	Closing balance
1	2	3	4	5	6	7
Patna	April' 08	29084.50	39893.00	11196.10	0.00	52655.40
	May' 08	52655.40	22610.70	11466.50	987.30	52117.10
	June' 08	52117.10	12752.00	11024.20	3254.10	43051.10
	July' 08	43051.10	8661.20	10644.00	1762.20	39290.10
	Aug.' 08	39290.10	10233.30	5447.50	2545.60	41494.80
	Sept.' 08	41794.80	9990.20	8353.20	1848.10	32574.60
	Oct.' 08	32574.60	18553.00	14789.50	0.00	36301.60
	Nov.' 08	36301.60	43801.40	12257.40	2675.20	28819.20
	Dec.' 08	28819.20	15803.70	13754.30	4063.50	26352.20
	Jan.' 09	26352.20	34018.10	7258.80	922.40	43907.80
	Feb.' 09	43907.80	39328.90	15454.10	1040.10	56234.90
	March' 09	56234.90	45991.10	16832.50	1086.60	76331.60
	Gaya	April' 08	432599.31	691119.47	151006.68	0.00
May' 08		547788.01	280348.09	144586.28	0.00	683549.82
June' 08		431689.15	220495.02	118320.78	33395.49	500467.90
July' 08		421653.76	105701.05	133925.12	5115.11	388314.58
Aug.' 08		393141.19	76269.55	97476.27	32800.19	339134.29
Sept.' 08		338679.09	49936.73	105363.14	27488.78	255763.90
Oct.' 08		253386.38	62262.65	112936.78	0.00	202712.25
Nov.' 08		201228.44	43425.52	94730.90	10530.21	139392.85
Dec.' 08		139746.36	124089.96	130872.10	33677.08	99287.13
Jan.' 09		98315.15	857948.79	171387.76	15071.48	769804.69
Feb.' 09		362268.48	793836.10	170107.22	10188.05	975809.32
March' 09		504328.18	889869.04	166105.33	21768.33	1206323.57
Bhagalpur		April' 08	2693.00	11973.00	8221.00	0.00
	May' 08	6445.00	8701.00	7643.00	0.00	7503.00
	June' 08	7503.00	1705.00	3569.00	2411.00	3228.00
	July' 08	3228.00	4301.00	2813.00	48.00	4668.00
	Aug.' 08	4668.00	2747.00	1107.00	1258.00	5050.00
	Sept.' 08	5050.00	3869.00	5023.00	910.00	2986.00
	Oct.' 08	2986.00	187.00	2823.00	0.00	350.00
	Nov.' 08	350.00	6332.00	1943.00	1040.00	3699.00
	Dec.' 08	3699.00	5755.00	4127.00	1628.00	3699.00
	Jan.' 09	3699.00	13018.00	6919.00	0.00	9798.00
	Feb.' 09	9798.00	6523.00	5509.00	1334.00	9478.00
	March' 09	9478.00	4360.00	3619.00	1451.00	8774.00
	Chapra	April' 08	6476.52	16666.13	6296.08	0.00
May' 08		16846.56	10172.71	8138.00	1191.90	17689.37
June' 08		17689.37	6110.04	8747.13	3567.88	11484.51
July' 08		11484.51	8897.47	8176.76	59.10	12146.28
Aug.' 08		12146.28	12157.09	6308.94	2405.72	15588.75

1	2	3	4	5	6	7
	Sept.' 08	15588.75	3326.61	5978.43	2323.72	10614.55
	Oct.' 08	10614.55	5637.74	8042.61	0.00	8211.88
	Nov.' 08	8211.88	5016.12	4326.73	1316.53	7585.11
	Dec.' 08	7585.11	8391.86	10192.84	5522.19	263.00
	Jan.' 09	263.00	19941.67	11004.33	925.41	8274.90
	Feb.' 09	8274.92	16082.53	10778.29	1996.12	11583.05
	March '09	11583.05	12465.75	12273.33	907.63	10863.84
Muzzaffarpur	April' 08	68819.40	99873.51	69005.78	0.00	996871.13
	May' 08	99687.13	64897.53	129722.53	12141.16	22720.97
	June' 08	22720.97	127149.72	76107.00	7387.06	66376.62
	July' 08	66376.62	198406.52	106288.72	2198.91	156295.51
	Aug.' 08	156295.51	53703.00	71374.35	18716.59	119907.58
	Sept.' 08	119907.58	103038.69	90337.61	16418.67	116189.99
	Oct.' 08	116189.99	103224.47	80923.34	0.00	138491.12
	Nov.' 08	138491.12	51767.88	75440.01	8235.57	106583.42
	Dec.' 08	106583.42	77705.67	63474.87	22713.40	98100.81
	Jan.' 09	98100.81	106240.35	88513.52	9755.70	106071.95
	Feb.' 09	106071.95	84819.18	75441.42	12359.66	103090.05
	March' 09	103090.05	79051.75	56535.77	0.00	125606.03
Motihari	April' 08	137432.90	105780.00	68399.76	0.00	174813.15
	May' 08	174813.15	104832.15	103024.84	11235.91	165384.55
	June' 08	165384.55	56893.85	71225.13	4774.87	146278.40
	July' 08	146278.40	58288.26	94704.37	10929.83	98932.46
	Aug.' 08	98932.46	73140.40	55043.65	21902.43	95126.77
	Sept.' 08	95126.77	17513.00	85524.28	8363.97	18751.53
	Oct.' 08	18751.53	142518.95	113385.12	0.00	47885.36
	Nov.' 08	47885.36	63450.40	75504.02	1326.29	34505.45
	Dec.' 08	34505.45	89201.18	65760.59	24794.89	33151.16
	Jan.' 09	33151.16	144157.96	118449.27	2658.28	56201.57
	Feb.' 09	56201.57	94557.00	112643.54	6330.85	31780.18
	March' 09	31780.18	100078.00	98297.12	6166.94	27394.12
Darbhanga	April' 08	3856.28	1224.16	4545.10	0.00	502.33
	May' 08	502.33	5.43	364.73	0.00	140.85
	June' 08	140.85	1190.95	1265.46	0.00	63.38
	July' 08	63.38	3931.03	3931.03	0.00	63.38
	Aug.' 08	63.38	41.05	26.58	0.00	77.85
	Sept.' 08	77.85	50.80	91.79	0.00	36.44
	Oct.' 08	36.44	1246.86	1241.33	0.00	39.88
	Nov.' 08	39.88	1293.18	1003.16	290.46	35.12
	Dec.' 08	35.12	1946.15	811.16	1137.98	30.08
	Jan.' 09	30.08	7598.63	3196.01	956.81	3473.89
	Feb.' 09	3473.89	3435.32	6794.80	83.73	23.57
	March' 09	23.57	3466.62	2865.12	290.46	333.53
Madhubani	April' 08	2987.14	67.28	1080.32	0.00	1973.84
	May' 08	1973.84	8.90	1780.35	113.61	86.14
	June' 08	86.14	1249.39	192.68	0.00	1142.12

1	2	3	4	5	6	7
	July' 08	1142.12	2481.63	1649.63	831.89	1141.84
	Aug.' 08	1141.84	0.00	183.86	214.30	42.04
	Sept.' 08	42.04	0.00	0.00	0.00	42.38
	Oct.' 08	42.38	1290.34	1282.12	0.00	48.97
	Nov.' 08	48.97	1234.63	363.26	919.22	0.00
	Dec.' 08	0.00	159.72	92.09	0.00	67.62
	Jan.' 09	67.62	3091.61	812.76	0.00	2346.48
	Feb.' 09	2346.48	2516.77	2925.49	459.61	1478.02
	March' 09	1478.02	1336.72	1891.81	459.61	4612.08.950
Purnea	April' 08	3657.00	17064.00	10000.00	1872.00	6825.00
	May' 08	6825.00	12829.00	12021.00	937.00	3250.00
	June' 08	3250.00	4191.00	3541.00	1246.00	2187.00
	July' 08	2187.00	27065.00	5189.00	388.00	20813.00
	Aug.' 08	20813.00	14244.00	5718.00	3837.00	21336.00
	Sept.' 08	21336.00	20894.00	27609.00	1115.00	5936.00
	Oct.' 08	5936.00	23784.00	16839.00	0.00	8583.00
	Nov.' 08	8583.00	17509.00	5430.00	1938.00	12851.00
	Dec.' 08	12851.00	18056.00	6898.00	2114.00	18225.00
	Jan.' 09	18225.00	22842.00	10531.00	22.00	30031.00
	Feb.' 09	30031.00	10378.00	11331.00	0.00	28465.00
	March' 09	28465.00	8163.00	6898.00	378.00	29051.00
Saharsa	April' 08	24301.68	123673.73	38779.30	0.00	59221.24
	May' 08	59221.24	95161.16	27738.34	0.00	94653.72
	June' 08	94653.72	7772.82	55425.42	7283.20	33046.65
	July' 08	33046.65	115406.30	36628.94	2050.25	58230.62
	Aug.' 08	58230.62	90086.06	34945.77	2148.82	78977.98
	Sept.' 08	78977.98	130139.80	100198.37	1551.53	47113.11
	Oct.' 08	47113.11	135793.19	60063.92	0.00	56452.05
	Nov.' 08	56452.05	101414.74	54636.39	4209.98	58921.42
	Dec.' 08	58921.42	89026.37	30694.38	17015.58	68219.92
	Jan.' 09	68219.92	80379.65	27936.17	0.00	83644.52
	Feb.' 09	83644.52	108056.13	56239.33	10482.45	75764.52
	March' 09	75764.52	107134.49	40913.42	11860.50	99426.79
Samastipur	April' 08	7500.20	5029.30	9399.90	0.00	3129.60
	May' 08	3129.60	6051.30	6737.60	368.60	2075.70
	June' 08	2075.70	4300.40	3468.40	1537.20	1370.80
	July' 08	1370.10	9638.90	6206.10	1201.10	3602.50
	Aug.' 08	3602.50	12669.50	7630.40	1519.00	7122.60
	Sept.' 08	2122.60	10482.10	10292.80	1468.50	5843.40
	Oct.' 08	5843.40	11800.60	9761.10	0.00	7882.90
	Nov.' 08	7882.90	9276.10	7768.80	2475.00	6723.20
	Dec.' 08	6723.20	16758.20	9988.40	4774.20	8719.10
	Jan.' 09	8719.10	19244.40	14350.00	728.50	12885.50
	Feb.' 09	12885.50	20367.00	11723.60	1088.10	20440.80
	March' 09	20440.80	15101.10	12028.90	2422.50	21090.50

1	2	3	4	5	6	7
Patna	April' 07	37805.60	20552.10	7807.70	317.10	50229.00
	May' 07	50229.00	11458.30	9453.10	1564.70	50661.30
	June' 07	50661.30	13207.00	12225.20	0.00	45410.20
	July' 07	45410.20	6517.50	10587.50	0.00	41282.20
	Aug.' 07	41282.20	7459.50	13707.40	1704.80	30822.70
	Sep.' 07	30822.70	12352.50	17886.50	325.70	21103.20
	Oct.' 07	21103.20	23546.30	15634.10	1786.30	23166.10
	Nov.' 07	23166.10	2491.10	14639.70	1741.70	9201.90
	Dec.' 07	9201.90	11863.10	12054.40	62.60	8917.00
	Jan.' 08	8917.00	37074.60	15117.50	1929.60	26851.40
	Feb.' 08	26851.40	17255.40	11035.30	1429.00	17865.10
	Mar.' 08	17865.10	39371.10	17923.70	1347.10	29084.50
	Gaya	April' 07	456868.58	283996.01	61208.06	4133.77
May' 07		532715.37	62536.53	95345.22	17230.12	482676.56
June' 07		397081.24	26832.55	121439.68	692.02	301882.09
July' 07		203874.51	2926.00	101696.69	12761.66	92342.16
Aug.' 07		80083.24	114616.43	115672.17	30580.00	48447.50
Sep.' 07		48225.89	149118.47	110999.53	21730.78	64614.05
Oct.' 07		64550.65	73031.71	116200.27	1187.42	9504.67
Nov.' 07		93023.44	87364.79	78371.52	6831.05	95185.66
Dec.' 07		11396.59	99126.63	89503.79	1132.05	19887.38
Jan.' 08		19904.21	522124.96	125137.71	12757.89	404133.57
Feb.' 08		280679.81	762448.32	182211.72	19683.09	841233.32
March' 08		358495.75	784313.08	167379.64	19838.42	955593.77
Bhagalpur		April' 07	3145.00	14673.00	6906.00	1754.00
	May' 07	9158.00	5605.00	7321.00	1230.00	6212.00
	June' 07	6212.00	10520.00	10915.00	514.00	5303.00
	July' 07	5303.00	4778.00	4750.00	722.00	4609.00
	Aug.' 07	4609.00	6665.00	6909.00	996.00	3875.00
	Sep.' 07	3875.00	7413.00	5288.00	1168.00	4832.00
	Oct.' 07	4832.00	2420.00	5951.00	953.00	348.00
	Nov.' 07	348.00	6134.00	4148.00	609.00	1125.00
	Dec.' 07	1125.00	4789.00	4999.00	0.00	915.00
	Jan.' 08	915.00	6600.00	3373.00	475.00	3667.00
	Feb.' 08	3667.00	7037.00	6753.00	538.00	3413.00
	March' 08	3413.00	5004.00	5063.00	661.00	2693.00
	Chapra	April' 07	13979.18	611.88	5361.48	543.71
May' 07		8674.90	6234.17	6930.21	108.84	7860.37
June' 07		7860.37	6742.06	12417.20	0.00	2105.45
July' 07		21054.45	6655.94	6021.38	1155.29	1584.47
Aug' 07		1584.47	10502.69	7054.17	634.92	44398.28

1	2	3	4	5	6	7
	Sep.' 07	4398.28	7712.75	7308.80	1953.17	2848.79
	Oct.' 07	2848.79	4534.15	5291.79	495.71	1795.50
	Nov.' 07	1795.50	17305.85	13172.75	1334.33	4594.28
	Dec.' 07	4594.28	8057.15	8934.84	0.00	3716.65
	Jan.' 08	3716.65	7108.38	6638.06	622.30	3390.46
	Feb.' 08	3390.46	11566.46	7331.32	727.24	6898.37
	March' 08	6898.37	8196.36	8625.62	367.33	6476.52
Muzzaffarpur	April' 07	299379.51	27796.24	43889.27	1716.96	281569.53
	May' 07	281569.53	11284.44	51000.10	5193.13	236660.73
	Jun.' 07	236660.73	20588.96	150649.16	0.00	106600.53
	Jul.' 07	106600.53	38158.30	97211.57	237.16	47310.10
	Aug.' 07	47310.10	204993.70	207806.80	10661.62	33835.38
	Sep.' 07	33835.38	327831.67	302165.65	15606.17	43895.23
	Oct.' 07	43895.23	180868.38	197792.44	15170.49	11800.68
	Nov.' 07	11800.68	131776.47	116398.67	3966.43	23212.05
	Dec.' 07	23212.05	56473.61	56855.73	0.00	22829.93
	Jan.' 08	22829.93	149131.02	94279.77	17512.57	60168.61
	Feb.' 08	60168.61	77029.56	71667.78	16819.49	48710.90
	Mar.' 08	48710.90	110874.89	80530.60	10235.80	68819.40
Motihari	April' 07	87086.60	60865.69	56226.08	9842.11	61884.10
	May' 07	61884.10	98165.46	95586.01	9842.11	54621.45
	June' 07	54621.45	37697.02	80431.58	0.00	11886.88
	July' 07	11886.88	80863.17	67243.55	10599.19	14907.31
	Aug.' 07	14907.31	150320.14	131553.98	9842.11	23831.37
	Sep.' 07	23831.37	381102.66	359408.65	23968.43	21556.95
	Oct.' 07	21556.95	123285.65	94426.24	18086.75	32329.61
	Nov.' 07	32329.61	72137.56	48175.93	16345.29	39945.95
	Dec.' 07	39945.95	1464.12	39478.83	0.00	1931.23
	Jan.' 08	1931.23	186755.06	98975.48	19079.93	70630.89
	Feb.' 08	70630.89	178697.06	96608.07	9989.70	142730.18
	March' 08	142730.18	1081010.05	99647.46	13759.84	137432.90
Darbhanga	April' 07	119.35	7306.39	2782.00	838.18	3805.34
	May' 07	3805.34	4835.31	5464.88	1904.17	1263.64
	June' 07	1263.64	4991.56	3043.11	819.06	2391.89
	July' 07	2391.89	4838.50	4104.47	1112.37	2012.64
	Aug.' 07	2012.64	6857.92	5038.84	1973.74	1723.04
	Sep.' 07	1723.04	10383.41	9865.63	1973.74	8.50
	Oct.' 07	8.50	18363.33	18341.90	0.00	29.93
	Nov.' 07	29.93	17254.74	15626.14	0.00	1658.53
	Dec.' 07	1658.53	1328.31	2915.10	0.00	71.74
	Jan.' 08	71.74	14439.13	6753.18	678.82	4073.74

1	2	3	4	5	6	7
	Feb.' 08	4073.74	1458.95	2250.60	538.74	2742.28
	March' 08	2742.28	3965.43	2799.49	0.00	38562.87.495
Madhubani	April' 07	11.46	10.69	22.00	0.00	11.46
	May' 07	0.15	0.00	0.00	0.00	0.15
	June' 07	0.15	638.72	0.00	0.00	0.15
	July' 07	638.88	1075.31	79.02	0.00	638.88
	Aug.' 07	1635.16	0.00	1272.96	0.00	1635.16
	Sep.' 07	62.08	1420.51	1461.37	0.00	62.08
	Oct.' 07	21.21	1824.55	623.13	1104.58	21.21
	Nov.' 07	18.04	2083.21	1935.57	0.00	18.04
	Dec.' 07	165.68	124.99	266.23	0.00	165.68
	Jan.' 08	24.45	3730.59	206.40	456.72	24.45
	Feb.' 08	3091.65	1269.21	269.63	357.43	3091.65
	March' 08	3733.81	55.14	740.54	60.64	2987.14
Purnea	April' 07	15623.00	14066.00	5983.00	556.00	21750.00
	May' 07	21750.00	4626.00	7349.00	1787.00	15720.00
	June' 07	15720.00	6477.00	969.00	376.00	5262.00
	July' 07	5262.00	5239.00	8159.00	1499.00	838.00
	Aug.' 07	838.00	22011.00	11357.00	1045.00	9601.00
	Sep.' 07	9601.00	14014.00	11664.00	1963.00	7372.00
	Oct.' 07	7372.00	11502.00	10619.00	596.00	5743.00
	Nov.' 07	5743.00	4078.00	6222.00	1370.00	859.00
	Dec.' 07	859.00	2183.00	821.00	0.00	2221.000
	Jan.' 08	2221.00	17559.00	13229.00	2112.00	2801.00
	Feb.' 08	2801.00	18079.00	11325.00	2121.00	5459.00
	March' 08	5459.00	16706.00	14457.00	2104.00	1945.00
Saharsa	April' 07	74833.16	41788.40	43341.76	3883.42	56240.44
	May' 07	56240.44	13675.12	49669.80	0.00	13420.80
	June' 07	13420.80	86532.06	54222.25	0.00	19153.81
	July' 07	19153.81	28738.25	24935.00	44.65.60	12009.49
	Aug.' 07	12009.49	109438.96	32782.63	9158.78	40155.30
	Sep.' 07	40155.30	111426.47	35293.04	6715.29	67732.33
	Oct.' 07	67732.33	3564.41	39517.09	1504.21	26625.62
	Nov.' 07	26625.62	2249.29	23320.46	3158.13	175.82
	Dec.' 07	175.82	50842.75	15103.62	0.00	24424.50
	Jan.' 08	24424.56	24761.51	31542.02	0.00	359.94
	Feb.' 08	359.94	55494.17	28702.92	0.00	969.56
	March' 08	969.56	12537.31	48440.44	0.00	24301.68
Samastipur	April' 07	10770.20	7689.10	6241.60	976.80	11240.90
	May' 07	11240.90	5596.90	14340.90	1291.40	1205.50
	June' 07	1205.50	10045.60	8376.00	0.00	2875.10

1	2	3	4	5	6	7
	July' 07	2875.10	11183.40	10652.50	856.30	2549.70
	Aug.' 07	2549.70	22429.90	9884.30	809.30	14286.00
	Sep.' 07	14286.00	16549.30	19762.70	2467.10	8605.50
	Oct.' 07	8605.50	7464.80	11034.80	889.70	4145.80
	Nov.' 07	4145.80	10682.60	9553.90	81.70	5192.80
	Dec.' 07	5192.80	5785.60	3561.90	0.00	7416.50
	Jan.' 08	5389.01	12387.40	10772.30	314.00	6730.00
	Feb.' 08	6780.00	7766.40	9613.10	601.30	6745.30
	March' 08	6715.30	10629.30	8939.60	934.80	6700.20

ANNEXURE V

No. F.1-15/2009-Desk(MDM)
Government of India
Ministry of Human Resource Development
Department of School Education and Literacy
Mid Day Meal Division

Shastri Bhawan, New Delhi.
Dated the 10th February, 2010.

To,

Secretaries and Principal Secretaries of Nodal Department dealing with MDM in all States/UTs.

Subject: Guidelines for decentralisation of payment of cost of foodgrains to FCI at District level under Mid Day Meal Scheme.

Sir/Madam,

Under the National Programme of Mid Day Meal in Schools, free foodgrains are supplied to Districts @ 100 gms. and @ 150 gms. per child per day for children studying in schools at primary (class I to V) stage and Upper Primary (class VI-VIII) stage respectively Local Depots of the Food Corporation of India (FCI) supply the foodgrains and centralized payment of the cost of foodgrains is made to the FCI by the Government of India without obtaining confirmation of lifting from the States/UTs as the confirmation process was taking a lot of time and causing undue hardship to the FCI. Centralized payment without confirmation is prone to delay and risk.

Now, the Government of India has decided to decentralize the payment of cost of foodgrains under the Mid Day Meal Scheme to the district level from the next financial year i.e. 2010-11 with effect from 1.4.2010. The procedure to be followed for supply of foodgrains by FCI and payment to be made to FCI towards cost of foodgrains supplied under the scheme is as under:—

2. Allocation of Foodgrains

- 2.1 Under the scheme, the foodgrains will be allocated biannually by the Department of School Education and Literacy with the concurrence of Department of Food and Public Distribution separately for Primary and Upper Primary level.
- 2.2 The first six monthly allocation will be made in the 1st week of February of the previous financial year on the basis of number of children and number of school days approved by Programme Approval Board of Mid Day Meal Scheme (MDM-PAB) for the previous year.
- 2.3 The second and final allocation of foodgrains will be made in the first week of August after deducting the unspent balance available with the States/UTs out of foodgrains allocated during the previous year and also the allocation made for the first six months from the annual allocation approved by MDM-PAB for the current year.
- 2.4 To ensure timely final allocation of foodgrains by Government of India, the States/UTs will send the utilisation certificate of the foodgrains supplied under

the scheme during the previous year latest by 30th June. In the utilisation certificate only the quantity actually consumed at the school/cooking agency level will be indicated as utilized. Whatever remains in their stores or godowns at school, cooking agency, Block and District levels will be shown as unspent balance.

- 2.5 On receiving allocation from the Government of India the States/UTs will made district-wise allocation of the foodgrains separately for primary and upper primary classes in accordance with the number of children and number of working days approved for that particular district.
- 2.6 District administration will ensure that every consuming unit maintains a buffer-stock of foodgrains required for a month to avoid disruption due to unforeseen exigencies.

3. Supply/Lifting of Good Quality of Foodgrains

- 3.1 It will be the responsibility of the FCI to ensure continuous availability of adequate quantity of good quality of foodgrains which will be in any case not less than Fair Average Quality (FAQ), in its Depots FCI will appoint a Nodal Officer for each State to take care of various problems in Supply of foodgrains under the scheme.
- 3.2 The District administration on receiving the allocation from the State/UT will send a schedule (periodicity and date/week) of lifting of foodgrains to the local FCI Depot depending on its requirement, transportation convenience and storage capacity. Districts can lift foodgrains on monthly-bimonthly or quarterly basis as indicated in their schedule.
- 3.3 The FCI will allow lifting of foodgrains as per the allocation of the State Government and lifting schedule provided by the District administration starting from 1st day of the month preceding the allocation quarter and upto 25th of the last month of the allocation quarter. For example, the validity period for lifting of foodgrains for the quarter beginning April, 2010 will be from 1st March, 2010 to 25th of June, 2010.
- 3.4 FCI will not make any modification in the quantity to be lifted. This has already been clarified by the Department of Food and Public Distribution *vide* letter No. 4-3/2008-09-BP-II dated 9.9.2009 and by FCI *vide* their letter No. 26/1/2009-10/MDM-S-IX/Vol. II dated 16.11.2009 to all field officers of the FCI.
- 3.5 The District administration and the FCI Depot will ensure that no lifting is done in excess of the allocated quantity.
- 3.6 The District Collector/CEO of Zila Panchayat will ensure that foodgrains of at least FAQ are received from FCI Depot after joint inspection by a team consisting of FCI official and the nominees of the Collector and/or Chief Executive Officer. District Panchayat and confirmation by them that the grain conforms to at least FAQ norms. The consignee receipt (in triplicate) should be jointly signed by the in charge of FCI Depot and nominee of District Collector. One copy of the receipt will be retained by the lifting official and another one is sent to District level paying authority for its record.

- 3.7 The sample (in triplicate) of stocks proposed to be lifted will be drawn jointly in the presence of the representatives of the State Government and the FCI and the sample slips will be jointly signed and sealed. One such sealed sample will be given to State Government representative, one will be sent to FCI District Office and one will be retained at the depot.
- 3.8 Samples of lifted foodgrains shall be retained for 3 months in token of quality of grains received from FCI in case any complaint of low quality of foodgrains is received within this period, these samples can be used to ascertain the veracity of the complaint.
- 3.9 The process followed at the time of receipt of foodgrains from FCI depots should be repeated at each level till the foodgrains reach the end user to ensure that only good quality foodgrains is delivered for consumption by children.

4. Payment of Cost of Foodgrains

- 4.1 FCI will raise the bills pertaining to supply of foodgrains during a month to the District administration by the 10th day of the next month in the prescribed format and the District administration will ensure payment within 20 days.
- 4.2 State Government will nominate an officer who will be responsible for receiving the bills submitted by FCI and ensuring payment to it in time. FCI will intimate its account number and mode of receiving of payment to the nodal officer, who should be made responsible for transferring money/depositing cheque in that account.
- 4.3 For the purpose of making payment to FCI in time, the States/UTs will make adequate provision in its budget keeping in view the annual requirement of funds for this purpose and release the same in advance to the districts. The Govt. of India shall also release the funds to States/UTs in advance as soon as the budget is passed.
- 4.4 Under the present system funds are released by the Central Government to the Consolidated Fund of the States/UTs. Thereafter, it is channelized to Districts in the Treasury mode either through the Directorate or directly by State/UT. It has been observed that in several States/UTs, it takes around 2-3 months for the funds to reach the district level in such an event payment to FCI may get delayed for want of funds leading to disruption in the scheme in order to avoid such a situation. State Government should authorize the district administration to draw money under the relevant Treasury Rule (usually TR-27) to make payment to FCI for supply of foodgrains under MDM Scheme in case no budget is available. This payment will be adjusted after receipt of budget by the districts.

5. Monitoring System

- 5.1 A monthly meeting will be held by the District administration with FCI District Manager or his representative and all other concerned officials in the last week of the month to resolve all the issues pertaining to lifting quality of foodgrains and payment and submit a report to the State Headquarters by 7th of the next month.

5.2 States/UTs will monitor the lifting payment and quantity of foodgrains sent to School/Cooking Agency on the 10th of every month in a meeting with the State nodal officer of the FCI and send a report to this Department. In the proforma appended at Annexure-I by the 15th of every month.

6. All States/UTs are requested to issue necessary instructions in the light of the above endorse a copy of the same to this Ministry for our records and monitor strict compliance of these instructions on monthly basis.

Yours faithfully,

Sd/-

(Anant Kumar Singh)

Joint Secretary to the Govt. of India

Tel. No. 011-23387648

Monthly Report for Supply of Foodgrains and Payment made to FCI under Mid Day Meal Scheme

Name of the State/UT _____

Month _____

Annual/Six monthly Allocation (in MTs)	Foodgrains lifted (till last month)	Foodgrains lifted during the month (in MTs)	Foodgrains released to Schools/Cooking Agencies (in MTs) (till this month)	Bills submitted by FCI (till this month)		Payment made to FCI (till this month)	
				Quantity	Amount	Quantity	Amount

7. Responsibility of Food Corporation of India (FCI)

It will be the responsibility of the FCI to ensure continuous availability of adequate food grains in its Depots (and in Principal Distribution Centres in the case of North East Region). It will allow lifting of foodgrains for any month/quarter upto one month in advance so that supply chain of foodgrains remains uninterrupted.

For the NP-NSPE, 2006, FCI will issue foodgrains of best available quality, which will in any case be at least of Fair Average Quality (FAQ). FCI has also appointed a Nodal Officer for each State to take care of various problems in supply of foodgrains under MDM Programme.

The District Collector/CEO of Zila Panchayat will also ensure that foodgrains of at least FAQ are issued by FCI after joint inspection by a team consisting of FCI and the nominee of the Collector and/or Chief Executive Officer, District Panchayat, and confirmation by them that the grains conform to at least FAQ norms.

FCI will keep samples of such food grains supplied by it for future verification and analysis; this will be available in case of any complaints regarding the quality of foodgrains supplied.

NEW DELHI;
21 February, 2011

2 Phalgun, 1932 (Saka)

DR. MURLI MANOHAR JOSHI,
Chairman,
Public Accounts Committee.

APPENDIX I

MINUTES OF THE TWENTY-FIRST SITTING OF THE PUBLIC ACCOUNTS COMMITTEE (2010-11) HELD ON 3RD FEBRUARY, 2011

The Committee sat on Thursday, the 3rd February, 2011 from 1130 hrs. to 1250 hrs. in Room No. '62', First Floor, Parliament House, New Delhi.

PRESENT

Dr. Murli Manohar Joshi — *Chairman*

Lok Sabha

2. Shri Anandrao Vithoba Adsul
3. Shri Ramen Deka
4. Shri Naveen Jindal
5. Shri Bhartruhari Mahtab
6. Shri Yashwant Sinha
7. Shri Jitendra Singh (Alwar)
8. Kunwar Rewati Raman Singh
9. Shri K. Sudhakaran
10. Dr. M. Thambidurai
11. Shri Aruna Kumar Vundavalli

Rajya Sabha

12. Shri N. Balaganga
13. Shri Prasanta Chatterjee
14. Shri Kalraj Mishra
15. Shri N.K. Singh
16. Prof. Saif-ud-Din Soz

SECRETARIAT

1. Shri Devender Singh — *Joint Secretary*
2. Shri M.K. Madhusudhan — *Additional Director*
3. Shri Sanjeev Sharma — *Deputy Secretary*
4. Shri D.R. Mohanty — *Deputy Secretary*

Representatives of the Office of the Comptroller and Auditor General of India

1. Shri R.S. Mathrani — Director General of Audit (Central Expenditure)
2. Shri C.M. Sane — Pr. Director of Audit (Air Force & Navy)
3. Ms. Ahladini — Director (Central Expenditure)
4. Shri Bhawani Shankar — Director (Economic Service & Ministries)

2. At the outset, the Chairman welcomed the Members and the representatives of the Office of the C&AG to the sitting of the Committee. The Chairman, then, apprised that the meeting was convened to consider six Draft Reports of the Committee. Accordingly, the Committee took up the following Draft Reports for consideration:

- (i) *** *** *** *** ***
- (ii) *** *** *** *** ***
- (iii) *** *** *** *** ***
- (iv) *** *** *** *** ***

(v) Draft Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Ninth Report (Fifteenth Lok Sabha) on "**National Programme for Nutritional Support to Primary Education (Mid-Day Meal Scheme)**" (Ministry of Human Resource Development—Department of School Education and Literacy); and

- (vi) *** *** *** *** ***

3. After some discussions, the Committee adopted the Draft Reports mentioned at Sl. Nos. (i) to (v) with some modifications/amendments. While considering the Draft Reports mentioned at Sl. Nos. (iv) and (v), the Committee desired that the C&AG should conduct thorough audit of the Centrally Sponsored Schemes by devising a suitable mechanism in consultation with the Ministry of Finance so as to assure that the funds released by the Union to the States are spent in the prescribed manner to meet the intended objectives. The Committee also underlined the need for another audit of the Mid Day Meal Scheme in the six defaulting States namely Kerala, Jharkhand, Uttar Pradesh, Andhra Pradesh, Nagaland and Bihar. The Chairman requested the Members to give their respective suggestions to the Audit in this regard.

4. *** *** *** *** ***

5. The Committee authorized the Chairman to finalise the five Reports adopted by them, in light of their suggestions and the factual verifications received from the Audit and present the same to the House on a date convenient to him.

6. The Chairman thanked the Members for their valuable suggestions on the consideration of the Draft Reports.

The Committee, then, adjourned.

APPENDIX II

(Vide Paragraph 5 of Introduction)

ANALYSIS OF THE ACTION TAKEN BY THE GOVERNMENT ON THE OBSERVATIONS/RECOMMENDATIONS OF THE PUBLIC ACCOUNTS COMMITTEE CONTAINED IN THEIR NINTH REPORT (FIFTEENTH LOK SABHA)

(i) Total number of Observations/Recommendations:	14
(ii) Observations/Recommendations, which have been accepted by the Government:	
Recommendation Paragraph Nos. 1, 2, 3, 4, 5, 7, 9, 10, 11, 12 and 13	Total: 11
Percentage:	78.57%
(iii) Observations/Recommendations which the Committee do not desire to pursue in view of the reply of the Government:	
Recommendation Paragraph Nos. 8 and 14	
Total:	2
Percentage:	14.29%
(iv) Observations/Recommendations in respect of which the replies of the Government have not been accepted by the Committee and which require reiteration:	
Recommendation Paragraph No. Nil	
Total:	Nil
Percentage:	Nil
(v) Observations/Recommendations in respect of which the Government have furnished interim replies:	
Recommendation Paragraph No. 1	
Total:	1
Percentage:	7.14%